

**Office of Directorate General of Foreign Trade
New Delhi -0**

Para 4.7 Decision

MEETING NUMBER : 32/82-ALC4/2012 **MEETING DATE** : 07.03.2013

The Meeting No. 32/82 in the year 2012-13 to consider the cases under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy, 2009-14 pertaining to products falling in Chapter 29 and 30 was held on 07.02.2013 under the Chairmanship of, Shri Mukesh Bhatnagar, Addl DGFT in Room No.4, Udyog Bhawan, New Delhi..

Following members were present:-

1. Shri D.N. Mathur, Consultant, Department of Pharmaceutical
2. Shri S.K. Aggarwal, Assistant Director, DC(MSME)
3. Shri Jasbir Singh, Consultant Department of C&PC
4. Shri R.C. Meena, Deputy Director General of Foreign Trade

Case No. B 487	M/s. Medchl Chem. & Pharma Limited
Norms Committee Meeting No.32/AM13	F.No. 01/82/50/01760/AM 11 F. NO. 01/82/50/0911/Am 11 F.No 01/82/50/01258/AM 11
Meeting Date:07.03.2013	RLA F. No. 09/24/40/00539/AM 11 RLA F. No. 09/24/40/00231/AM 12 RLA F. No. 09/24/40/00324/AM 11
Adv. Lic. No. & Date	0910045802 dated 4.3.2011 0910047496 dated 29.8.2011 0910044428 dated 24.11.2010
Decision: It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals.	

Case No. B 488	M/s. Ruby Fragrance Pvt. Limited
Norms Committee Meeting No.32/AM13	F.No. 01/82/50/00966/AM 12 F. NO. 01/82/50/00295/Am 12
Meeting Date:07.03.2013	3510035931 dated 25.05.2011 3510034005 dated 25.05.2011
Adv. Lic. No. & Date	35/24/40/00045/AM 12 35/24/40/00025/AM 12
Decision: Committee considered case as per agenda and in light of written comments forwarded by Deptt of C&PC vide their U.O.No. 14010/100/2010-Ch.II dated 21.02.2013 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below as so applied by firm whichever is lower.	

or as applied by firm whichever is lower:-

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Eugenol in Liquid form packed in PVC Drums.	1 kg	1.	Clove Leaf Crude Oil	1.120 kg (only relevant packing material)
Cayphyllene in Liquid form packed in PVC Drums.				

RA concerned may take further necessary action as per above decision of NC

Case No. B 489	M/s. Solvay Specialities India Pvt. Ltd., Panoli, Distt. Bharuch, Gujarat.
Norms Committee Meeting No.32/AM13	F.No. : 01/82/050/01074/AM12/DES III
Meeting Date:07.03.2013	03/95/040/00596/AM 12/ZALC
Adv. Lic. No. & Date	0310668224 dated 30.11.2011
Decision": It was decided to change the description of export product from Dichloro Diphenyl Sulfone (DCDPS) to " 4,4-Dichloro Diphenyl Sulfone (DCDPS) " rest of minutes remain same. RA may take appropriate action as per the decision of Norms Committee.	

Case No. B 490	M/s. Organica Aromatics Pvt. Limited
Norms Committee Meeting No.32/AM13	F.No. 01/82/50/01034/AM 09 F.No. 01/82/50/01612/AM 09
Meeting Date:07.03.2013	0710059944 dated 19.09.2008 0710062745 dated 04.02.2009
Adv. Lic. No. & Date	07/24/40/00280/AM 09 07/24/40/00564/AM 09
Decision: It was decided to call from the firm Production and consumption data Certified by Central Excise Authority. The case was deferred for 04.04.2013.	

Case No. B 491	M/s. Metropolitan Eximchem Limited			
Norms Committee Meeting No.32/AM13	F.No 01/82/050/00244/AM 13/DES III F. No. 01/82/050/1062/AM 12/DES III			
Meeting Date:07.03.2013	03/95/040/00002/AM 13 03/95/040/00643/AM 12			
Adv. Lic. No. & Date	0310690688 dated 13.4.2012 0310664714 dated 14.11.2011			
Decision: Committee considered case as per agenda and in light of written comments forwarded by Deptt of C&PC vide their U.O.No. 14010/60/2010-Ch.II dated 26.08.2012 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-				
Export product	Exp	Sl No	Import items	Qty allowed

Export product	Export Qty.	Sl. No.	Import item	Import quantity
MR-3 (TRI(DHMP)T) (1,4,6-TRI [(2,4-DIHYDROXY 3-METHYL)PHENYL] 1,3,5 - TRIAZINE)	1 kg	1.	2 METHYL RESORCINOL	1.140 kg
		2.	CYANURIC CHLORIDE	0.479 kg

RA concerned may take further necessary action as per above decision of NC.

Case No. B 492	M/s. PCL Oil and Solvents Limited, New Delhi
Norms Committee Meeting No.32/AM13	F.No 01/82/162/917/AM 13 DES III
Meeting Date:07.03.2013	05/27/040/00083/AM 13 05/27/040/00454/AM 13 05/27/040/00455/AM 13
Adv. Lic. No. & Date	
Decision: It was decided to defer the case for 04.04.2013 for comments of Petrochemicals division of Department of Chemicals and Petrochemicals.	

Case No. B 493	M/s. Neuland Laboratories Limited
Norms Committee Meeting No.32/AM13	F.No 01/82/50/1028/AM 09 DES III
Meeting Date:07.03.2013	09/24/040/00256/AM09
Adv. Lic. No. & Date	0910035320
Decision: In line with the norms ratified in NC meeting No. 22/82 dated 04.10.2007, the committee decided to revise the norms under para 4.7 of HBP v1, as per details given below:	
Export product:	
Levetiracetan Powder-----1kg.	
Import items:	
1. (S)-2-Amino Butyric Acid-----2.29kg/kg	
2. 4-Chloro Butyryl Chloride-----1.88kg/kg	
3. Acetonitrile-----7.96kg/kg	
4. Methylene Chloride-----5.37kg/kg	
5. Tetrahydrofuran-----4.23kg/kg	
RLA concerned may take further necessary action under para 4.7 of HBP as per above decision of Norms Committee.	

Case No. B 494	M/s Lupin Ltd
Norms Committee Meeting No.32/AM13	F.No. 01/82/50/00417/AM 11/DES III
Meeting Date:07.03.2013	RA F. No. 03/95/40/00127/AM 11

Adv. Lic. No. & Date	U3105/52/6 dated 20.5.2010
Decision: It was decided to defer the case for 04.04.2013 for comments of Pharmaceuticals	

Case No. B 495	M/s. Gaurav Pharma Ltd.,
Norms Committee Meeting No.32/AM13	F.No 01/82/162/00018/AM 13 DES III
Meeting Date:07.03.2013	
Adv. Lic. No. & Date	
Decision: It was decided to call All Industry data and details of past licences, if any taken under para 4.7 of HBP v1 from the firm & Pharmaexcil . The case was deferred for 04.04.2013.	

Case No. B 496	M/s Halcyon Labs Ltd			
Norms Committee Meeting No.32/AM13	F.No. 01/82/162/00739/AM 13/DES III			
Meeting Date:07.03.2013	RA F. No. 02/82/162/00239/ZALC			
Adv. Lic. No. & Date	03100310329489 dated 10.05.2005			
Decision: Committee after detailed deliberations, Committee in light of decision taken in 52/10 meeting held on 23.03.2010 and in consultation with technical authority present in meeting, decided to fix the norms as per details below:				
Export product	Export Qty.	Sl.No.	Import items	Qty. allowed
Clobetasol Propionate BP	1 kg.	1.	Betamethasone Base BP	1.19 kg
It is only for regularize purpose and will not be applicable for any repeat licence. RA concerned may take further necessary action as per above decision of NC.				

Case No. B - 497	M/s. Jubilant Lifesciences Limited			
Norms Committee Meeting No.32/AM13	F.No. 01/82/50/00114/AM 12/DES III F. No. 01/82/50/00293/AM 12/DES III			
Meeting Date:07.03.2013	R.A F. No. 05/24/040/00026/AM 12 RA F. No 05/24/040/00046/AM 12			
Adv. Lic. No. 0510288429 dated 20.4.2011 Adv. Lic. No. 0510291487 dated 24.5.2011				
Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/38/2011-Ch.II dated 07.03.2013 and in consultation with technical authority present in meeting, decided to revise the norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-				

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
2,3-Difluoro-5-Chloro Pyridine	1 kg.	1.	2,3,5-Trichloropyridine	1.569 kg
		2.	Potassium Fluoride	1.180 kg

The quantity of other raw materials i.e. Sulpholane, Toluene and Tetraglyme remain unchanged.

RA concerned may take further necessary action as per above decision of NC.

Case NoC-60	M/s. Encee Aromatics Pvt. Ltd.
Norms Committee Meeting No.32/AM13	F.No 01/82/162/00008/AM 13/DES III
Meeting Date:07.03.2013	
Adv. Lic. No. & Date	
Decision: Decision: It was decided to remind the Chemcexil to furnish All Industry Data and also sent a copy of application to DCSSI for their comments. The case was deferred for 04.04.2013.	

Case No. C-61	M/s. Encee Aromatics Pvt. Ltd.
Norms Committee Meeting No.32/AM13	F.No 01/82/162/00020/AM 10/DES III
Meeting Date:07.03.2013	
Adv. Lic. No. & Date	
Decision: It was decided to remind the Chemcexil to furnish All Industry Data and also sent a copy of application to DCSSI for their comments. The case was deferred for 04.04.2013.	

Case No. C-62	M/s. Rio Care India Pvt. Ltd.
Norms Committee Meeting No.32/AM13	F.No 01/82/162/210/AM 13/DES III F.No 01/82/162/353/AM 12/DES III
Meeting Date:07.03.2013	
Adv. Lic. No. & Date	
Decision It was decided to send a copy of application to Department of Pharmaceuticals. Accordingly, the case Deferred for 04.04.2013 for comments of Department of Pharmaceuticals.	

Case No. A-9	M/s. Richter Themis Medicare (I) Pvt. Ltd.
Norms Committee Meeting No.32/AM13	F.No 01/82/162/434/AM 13/DES III
Meeting Date:07.03.2013	
Adv. Lic. No. & Date	
Decision: It was decided to defer the case for 04.04.2013 for comments of Pharmaceuticals	

Case No.:71/15/82-ALC4/2010	Party Name:NECTAR LIFESCIENCES LIMITED,	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
-----------------------------	---	--	-------------------------

1	HQ File :01/82/050/00508/AM11/	RLA File :22/24/040/00010/AM11/	Lic.No/Date:2210010065 14.06.2010	Defer Date:04.04.2013
Decision : It was decided to send a copy of application again to Department of Pharmaceuticals. Accordingly, the case deferred for 04.04.2013 for comments of Department of Pharmaceuticals.				

2

Case No.:10/28/82-ALC4/2010	Party Name: VIVIMED LABS LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Approved	
HQ File :01/82/050/00892/AM11/	RLA File :09/24/040/00273/AM11/	Lic.No/Date:0910043757 30.09.2010	Defer Date:	
Decision: Committee considered case as per agenda and in light of written comments forwarded by Deptt of C&PC vide their U.O.No. 14010/138/2011-Ch.II dated 17.12.2012 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-				
Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
POLYHEXAMETHYLENE BIGUANIDE HYDROCHLORIDE OR PHMB OR COSMOCIL - PG	1 kg	1.	HEXAMETHYLENE DIAMINE (HMDA)	0.0925 kg
		2.	HEXAMETHYLENE BISDIAMIDE (HMBDA)	0.1972 kg
RA concerned may take further necessary action as per above decision of NC				

3	Case No.:63/40/82-ALC4/2010	Party Name:EMAMI LIMITED,	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Rejected
	HQ File :01/82/050/01262/AM11/	RLA File :02/24/040/00120/AM11/	Lic.No/Date:0210149565 25.10.2010	Defer Date:
	Decision :It was decided to withdraw the case as itwas already closed in 30/82 meeting dated 07.02.2013.			

4	Case No.:53/47/82-ALC4/2010	Party Name:NEULAND LABORATORIES LTD	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/01643/AM11/	RLA File :09/24/040/00519/AM11/	Lic.No/Date:0910045550 14.02.2011	Defer Date:04.04.2013
	Decision : It was decided to send a copy of application again to Department of Pharmaceuticals. Accordingly, the case deferred for 04.04.2013 for comments of Department of Pharmaceuticals.			

	Case No.:5/4/82-ALC4/2011		Party Name:PIRAMAL HEALTHCARE LTD. (FORMERLY NICHOLAS PIRAMAL)		Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
--	----------------------------------	--	---	--	--	---------------------------------

5	HQ File :01/82/050/00056/AM12/	RLA File :03/95/040/00949/AM11/	Lic.No/Date:0310620143 08.03.2011	Defer Date:04.04.2013
Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Biotechnology.				

6	Case No.:19/10/82-ALC4/2011	Party Name:PLANET HERBS LIFE SCIENCES PVT.LTD.	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00278/AM12/	RLA File :61/24/040/00097/AM11/	Lic.No/Date:6110000608 03.05.2011	Defer Date:04.04.2013
Decision : It was decided to defer the case for 04.04.2013 for comments of DC(MSME).				

7	Case No.:18/11/82-ALC4/2011	Party Name:VIVIMED LABS LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00332/AM12/	RLA File :09/24/040/00080/AM12/	Lic.No/Date:0910046973 02.06.2011	Defer Date:04.04.2013
Decision : It was decided to defer the case for 04.04.2013 for comments of Department of C&PC.				

8	Case No.:19/11/82-ALC4/2011	Party Name:VIVIMED LABS LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00333/AM12/	RLA File :09/24/040/00079/AM12/	Lic.No/Date:0910046974 02.06.2011	Defer Date:04.04.2013
Decision : It was decided to defer the case for 04.04.2013 for comments of Department of C&PC				

9	Case No.:25/19/82-ALC4/2011	Party Name:VIVIMED LABS LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00539/AM12/	RLA File :09/24/040/00085/AM12/	Lic.No/Date:0910046996 06.06.2011	Defer Date:04.04.2013
Decision : : It was decided to defer the case for 04.04.2013 for comments of Department of C&PC				

10	Case No.:4/16/82-ALC4/2011	Party Name:BOSTIK INDIA PRIVATE LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Approved										
	HQ File :01/82/050/00462/AM12/	RLA File :07/24/040/00073/AM12/	Lic.No/Date:0710079777 13.06.2011	Defer Date:										
Decision : Decision: Committee considered case as per agenda and in light of written comments forwarded by Deptt of IPP vide their U.O. letter dated 07.03.2013 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-														
<table border="1"> <thead> <tr> <th>Export product</th><th>Exp. Qty.</th><th>Sl.No.</th><th>Import items</th><th>Qty. allowed</th></tr> </thead> <tbody> <tr> <td>HARDNER FOR WATER BASED POLYURETHANE</td><td>1500 kg</td><td>1.</td><td>POLYISOCYANATE</td><td>1530.00 kgs</td></tr> </tbody> </table>					Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed	HARDNER FOR WATER BASED POLYURETHANE	1500 kg	1.	POLYISOCYANATE	1530.00 kgs
Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed										
HARDNER FOR WATER BASED POLYURETHANE	1500 kg	1.	POLYISOCYANATE	1530.00 kgs										

	ADHESIVE				
	RA concerned may take further necessary action as per above decision of NC				

11	Case No.:35/19/82-ALC4/2011	Party Name:NECTAR LIFESCIENCES LIMITED,	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00549/AM12/	RLA File :22/24/040/00022/AM12/	Lic.No/Date:2210011532 28.06.2011	Defer Date:04.04.2013
	Decision : It was decided to send a copy of application again to Department of Pharmaceuticals. Accordingly, the case was deferred for 04.04.2013 for comments of Department of Pharmaceuticals.			

12	Case No.:97/22/82-ALC4/2012	Party Name:ALEMBIC PHARMACEUTICALS LTD	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00800/AM13/	RLA File :34/24/040/00058/AM12/	Lic.No/Date:3410030822 05.07.2011	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals.			

13	Case No.:39/31/82-ALC4/2011	Party Name:SAURAV CHEMICALS LTD,	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00865/AM12/	RLA File :22/24/040/00039/AM12/	Lic.No/Date:2210011843 01.09.2011	Defer Date:04.04.2013
	Decision : It was decided to close the case as the firm has not furnished information despite repeated reminders.			

14	Case No.:89/42/82-ALC4/2011	Party Name:VIVIMED LABS LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/01124/AM12/	RLA File :09/24/040/00276/AM12/	Lic.No/Date:0910048679 08.09.2011	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of C&PC.			

15	Case No.:16/35/82-ALC4/2011	Party Name:HIRAN ORGOCHEM LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00943/AM12/	RLA File :03/94/040/00474/AM12/	Lic.No/Date:0310657248 30.09.2011	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals.			

	Case No.:9/35/82-ALC4/2011	Party Name:UNITED BIOTECH PVT.LTD.	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
--	-----------------------------------	------------------------------------	--	---------------------------------

16			07.03.2013	Deferred
	HQ File :01/82/050/00936/AM12/	RLA File :05/24/040/00226/AM12/	Lic.No/Date:0510304974 11.10.2011	Defer Date:21.03.2013
	Decision :: It was decided to defer the case for 21.03.2013 for comments of Department of Pharmaceuticals.			

17	Case No.:3/45/82-ALC4/2011	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/01180/AM12/	RLA File :03/94/040/00691/AM12/	Lic.No/Date:0310664617 14.11.2011	Defer Date:04.04.2013
	Decision : It was decided to remind the firm to furnish a copy of Master Batch Formula within 15 days failing which their case would be closed. The case was deferred for 04.04.2013			

18	Case No.:22/45/82-ALC4/2011	Party Name:AUCTUS PHARMA LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/01199/AM12/	RLA File :09/24/040/00341/AM12/	Lic.No/Date:0910049706 15.11.2011	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals.			

19	Case No.:5/45/83-ALC1/2011	Party Name:SPAN DIAGNOSTICS LTD	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/83/050/00780/AM12/	RLA File :52/24/040/00033/AM12/	Lic.No/Date:5210037002 15.11.2011	Defer Date:04.04.2013
	Decision : The firm has submitted a copy of reply in response to the Deficiency letter issued by Department of Biotechnology. The case was deferred for comments of Department of Biotechnology for 04.04.2013.			

20	Case No.:31/49/82-ALC4/2011	Party Name:SMILAX LABORATORIES LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/01340/AM12/	RLA File :09/24/040/00332/AM12/	Lic.No/Date:0910049719 16.11.2011	Defer Date:21.03.2013
	Decision : It was decided to defer the case for 21.03.2013 for comments of Department of Pharmaceuticals.			

21	Case No.:7/27/85-ALC3/2011	Party Name:BELOOR BAYIR BIOTECH LTD,	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/85/050/00151/AM12/	RLA File :07/24/040/00317/AM12/	Lic.No/Date:0710084045 18.11.2011	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals.			

	Case No.:23/45/82-ALC4/2011	Party Name:SUTURES INDIA PRIVATE LIMITED,	Meet No/Date:32/82-ALC4/2012	Status:Case
--	------------------------------------	---	------------------------------	--------------------

			07.03.2013	Deferred
	HQ File :01/82/050/01200/AM12/	RLA File :07/24/040/00341/AM12/	Lic.No/Date:0710084630 13.12.2011	Defer Date:04.04.2013
22	Decision : In the light of written comments received from Department of Industrial Policy and Promotion and it was decided to call from the firm the following technical details: 1. A chartered Accountant Certificate indicating the content (quantity / number) of each box containing `Skin Barrier Micro Porous Surgical Tape including the Width of the tape 2. GSM of the import & Export product. 3. Consumption of all the raw material (both indigenous & imported) with corresponding production of the export item, duly certified by the concerned Central Excise Authority / Chartered Accountant for the last 3 years. 4. Complete manufacturing process indicating stage wise wastage. The case is deferred for 04.04.2013			

	Case No.:24/46/82-ALC4/2011	Party Name:ASHISH LIFE SCIENCE PVT.LTD.	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/01240/AM12/	RLA File :03/94/040/00737/AM12/	Lic.No/Date:0310670672 14.12.2011	Defer Date:04.04.2013
23	Decision :It was decided to remind the firm to give clear information specific Export Products and their relevant quantities. • Quantity of different formulations to be exported. • Composition of each type of formulation (strength wise) • Copy of DML allowing manufacturing of Praziquantel bases Syringes with approved composition. • The unit of measurement of each export product. The case is deferred for 04.04.2013.			

24	Case No.:59/46/82-ALC4/2011	Party Name:INCHEM LABORATORIES PRIVATE LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/01275/AM12/	RLA File :09/24/040/00413/AM12/	Lic.No/Date:0910050238 15.12.2011	Defer Date:04.04.2013
	Decision :It was decided to remind the firm to furnish the technical details as per Appendix 33 within 15 days failing which their case would be closed. The case was deferred for 04.04.2013.			

	Case No.:11/3/82-ALC4/2012	Party Name:VIVIMED LABS LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
25	HQ File :01/82/050/00015/AM13/	RLA File :09/24/040/00460/AM12/	Lic.No/Date:0910050479 29.12.2011	Defer Date:04.04.2013
	Decision :It was decided to defer the case for 21.03.2013 for comments of Department of C&PC.			

26	Case No.: 41/1/82-ALC4/2012	Party Name:VIVIMED LABS LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/01483/AM12/	RLA File :09/24/040/00459/AM12/	Lic.No/Date:0910050480 29.12.2011	Defer Date:21.03.2013
	Decision : It was decided to defer the case for 21.03.2013 for comments of Department of C&PC.			

27	Case No.: 43/21/82-ALC4/2012	Party Name:VIVIMED LABS LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00673/AM13/	RLA File :09/24/040/00458/AM12/	Lic.No/Date:0910050481 29.12.2011	Defer Date:21.03.2013
	Decision : It was decided to defer the case for 21.03.2013 for comments of Department of C&PC.			

28	Case No.: 18/1/82-ALC4/2012	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/01460/AM12/	RLA File :09/24/040/00493/AM12/	Lic.No/Date:0910050772 13.01.2012	Defer Date:04.04.2013
	Decision : It was decided to remind the firm to furnish the following details/clarification within 15 days failing which their case would be closed: The chemistry of Step III and IV do not match with the material balance. Yields of Step III and IV are not given The case was deferred for 04.04.2013.			

29	Case No.: 35/3/82-ALC4/2012	Party Name:VIVIMED LABS LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00039/AM13/	RLA File :09/24/040/00532/AM12/	Lic.No/Date:0910051038 31.01.2012	Defer Date:21.03.2013
	Decision : It was decided to defer the case for 21.03.2013 for comments of Department of C&PC.			

30	Case No.: 39/3/82-ALC4/2012	Party Name:VIVIMED LABS LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00043/AM13/	RLA File :09/24/040/00528/AM12/	Lic.No/Date:0910051037 31.01.2012	Defer Date:21.03.2013
	Decision : It was decided to defer the case for 21.03.2013 for comments of Department of C&PC.			

31	Case No.: 28/3/82-ALC4/2012	Party Name:VIVIMED LABS LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00032/AM13/	RLA File :09/24/040/00527/AM12/	Lic.No/Date:0910051095 02.03.2012	Defer Date:21.03.2013

		02.02.2012	Date: 21.03.2013
Decision : It was decided to defer the case for 21.03.2013 for comments of Department of C&PC.			

32	Case No.: 26/1/82-ALC4/2012	Party Name:METROCHEM API PVT. LTD.	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status: Case Rejected
	HQ File :01/82/050/01468/AM12/	RLA File :09/24/040/00480/AM12/	Lic.No/Date:0910051119 06.02.2012	Defer Date:
	Decision : It was decided to close the case as the firm has not furnished information despite repeated reminders.			

33	Case No.: 55/1/82-ALC4/2012	Party Name:ARCH PHARMALABS LTD	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status: Case Rejected
	HQ File :01/82/050/01497/AM12/	RLA File :03/94/040/00996/AM12/	Lic.No/Date:0310681891 14.02.2012	Defer Date:
	Decision : It was decided to close the case as the firm has not furnished information despite repeated reminders			

34	Case No.: 67/1/82-ALC4/2012	Party Name:CHEMSPEC CHEMICALS PVT LTD	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status: Case Deferred
	HQ File :01/82/050/01509/AM12/	RLA File :03/94/040/01007/AM12/	Lic.No/Date:0310682171 15.02.2012	Defer Date:04.04.2013
	Decision :: It was decided to send a copy of application alongwith reply received from firm again to Department of Pharmaceuticals. Accordingly, the case deferred for 04.04.2013 for comments of Department of Pharmaceuticals.			

35	Case No.: 35/1/82-ALC4/2012	Party Name:SPECTRUM LIFE SCIENCES PRIVATE LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status: Case Rejected
	HQ File :01/82/050/01477/AM12/	RLA File :04/24/040/00309/AM12/	Lic.No/Date:0410133868 16.02.2012	Defer Date:
	Decision : It was decided to close the case as the firm has not furnished information despite repeated reminders			

36	Case No.: 51/1/82-ALC4/2012	Party Name:INCHEM LABORATORIES PRIVATE LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status: Case Deferred
	HQ File :01/82/050/01493/AM12/	RLA File :09/24/040/00579/AM12/	Lic.No/Date:0910051360 21.02.2012	Defer Date:04.04.2013
	Decision : It was decided to remind the firm to furnish the technical details as per Appendix 33 within 15 days failing which their case would be closed. The case was deferred for 04.04.2013.			

	Case No.: 26/4/82-ALC4/2012	Party Name:ARCH PHARMALABS LTD	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status: Case Deferred
	HQ File :01/82/050/00106/AM13/	RLA File :03/94/040/01048/AM12/	Lic.No/Date:0310683210 23.02.2012	Defer Date:04.04.2013

37	Decision : It was decided to give a final reminder to the firm to furnish the following information immediately failing which their case would be closed: Molar requirement of each import item. Copy of technical literature in support of yield envisaged. The case was deferred for 04.04.2013.		
----	--	--	--

38	Case No.: 88/4/82-ALC4/2012	Party Name:VIVIMED LABS LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00168/AM13/	RLA File :09/24/040/00601/AM12/	Lic.No/Date:0910051490 28.02.2012	Defer Date:21.03.2013
	Decision : It was decided to defer the case for 21.03.2013 for comments of Department of C&PC.			

39	Case No.: 60/49/82-ALC4/2011	Party Name:ARCH PHARMALABS LTD	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/01369/AM12/	RLA File :03/94/040/00125/AM12/	Lic.No/Date:0310683824 29.02.2012	Defer Date:04.04.2013
	Decision : It was decided to give a final reminder to the firm to furnish the technical details as per Appendix 33. Accordingly, the case was deferred for 04.04.2013.			

40	Case No.: 30/4/82-ALC4/2012	Party Name:ARCH PHARMALABS LTD	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00110/AM13/	RLA File :03/94/040/01096/AM12/	Lic.No/Date:0310684923 05.03.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals.			

41	Case No.: 33/4/82-ALC4/2012	Party Name:ARCH PHARMALABS LTD	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00113/AM13/	RLA File :03/94/040/01099/AM12/	Lic.No/Date:0310684919 05.03.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals.			

42	Case No.: 34/4/82-ALC4/2012	Party Name:ARCH PHARMALABS LTD	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00114/AM13/	RLA File :03/94/040/01077/AM12/	Lic.No/Date:0310684930 05.03.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals.			

43	Case No.:1/4/82-ALC4/2012	Party Name:BELCO PHARMA	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00081/AM13/	RLA File :05/23/040/00485/AM12/	Lic.No/Date:0510319713 06.03.2012	Defer Date:04.04.2013
	Decision : It was decided to send a copy of application again to Department of Pharmaceuticals. Accordingly, the case deferred for 04.04.2013 for comments of Department of Pharmaceuticals.			

44	Case No.:28/4/82-ALC4/2012	Party Name:ARCH PHARMALABS LTD	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00108/AM13/	RLA File :03/94/040/01102/AM12/	Lic.No/Date:0310684966 06.03.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals.			

45	Case No.:29/4/82-ALC4/2012	Party Name:ARCH PHARMALABS LTD	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00109/AM13/	RLA File :03/94/040/01104/AM12/	Lic.No/Date:0310684961 06.03.2012	Defer Date:04.04.2013
	Decision : It was decided to send a copy of application again to Department of Pharmaceuticals. Accordingly, the case for 04.04.2013 for comments of Department of Pharmaceuticals.			

46	Case No.:31/4/82-ALC4/2012	Party Name:ARCH PHARMALABS LTD	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00111/AM13/	RLA File :03/94/040/01101/AM12/	Lic.No/Date:0310684973 06.03.2012	Defer Date:04.04.2013
	Decision : It was decided to call the firm for personal hearing on 04.04.2013. Accordingly, the case was deferred for 24.4.2012.			

47	Case No.:41/4/82-ALC4/2012	Party Name:ARCH PHARMALABS LTD	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00121/AM13/	RLA File :03/94/040/01105/AM12/	Lic.No/Date:0310684976 06.03.2012	Defer Date:04.04.2013
	Decision : It was decided to call the firm for personal hearing on 04.04.2013. Accordingly, the case was deferred for 04.04.2013.			

48	Case No.:61/4/82-ALC4/2012	Party Name:ANUGRAHA CHEMICALS	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00141/AM13/	RLA File :07/24/040/00489/AM12/	Lic.No/Date:0710086840 07.03.2012	Defer Date:04.04.2013
	Decision :: It was decided to send a copy of application alongwith reply received from the firm to Department of Pharmaceuticals. Accordingly, the case for 04.04.2013 for comments of Department of Pharmaceuticals.			

	Case for 04.04.2013 for comments of Department of Pharmaceuticals.	
--	--	--

49	Case No.: 47/3/82-ALC4/2012	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status: Case Deferred
	HQ File :01/82/050/00051/AM13/	RLA File :08/24/040/00285/AM12/	Lic.No/Date:0810109597 13.03.2012	Defer Date:04.04.2013
	Decision :: In the light of written comments received from Department of Pharmaceuticals and it was decided to call from the firm the following technical details: 1. Import details for each export Item. 2. Master Batch Formula for each export product duly certified by Quality Control Incharge. The case is deferred for 04.04.2013 of Department of Pharmaceuticals.			

50	Case No.: 71/3/82-ALC4/2012	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status: Case Deferred
	HQ File :01/82/050/00075/AM13/	RLA File :05/23/040/00502/AM12/	Lic.No/Date:0510320188 15.03.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Chemicals & Petrochemicals.			

51	Case No.: 39/11/82-ALC4/2012	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status: Case Deferred
	HQ File :01/82/050/00306/AM13/	RLA File :09/24/040/00600/AM12/	Lic.No/Date:0910051800 16.03.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals.			

52	Case No.: 40/8/82-ALC4/2012	Party Name:ADCOCK INGRAM LTD,	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status: Case Deferred
	HQ File :01/82/050/00232/AM13/	RLA File :07/24/040/00520/AM12/	Lic.No/Date:0710087119 20.03.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals			

53	Case No.: 63/3/82-ALC4/2012	Party Name:PARABOLIC DRUGS LTD.,	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status: Case Rejected
	HQ File :01/82/050/00067/AM13/	RLA File :05/24/040/00447/AM12/	Lic.No/Date:0510320617 21.03.2012	Defer Date:
	Decision : It was decided to close the case as the firm has not furnished information despite repeated reminders.			

	Case No.: 75/4/82-ALC4/2012	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status: Case Approved
--	------------------------------------	------------------------------------	--	--

54

			07.03.2013	Approved	
	HQ File :01/82/050/00155/AM13/	RLA File :08/24/040/00292/AM12/	Lic.No/Date:0810110000 22.03.2012	Defer Date:	
Decision : Committee considered case as per agenda and in light of earlier decision taken in 26/82 meeting held on 27.09.2011 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-					
	Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
	ALENDRONATE 70 MG TABLETS / ALDREN 70 MG TABLETS (ACTIVE INGREDIENT: SODIUM ALENDRONATE PH EUR)	1 No.	1.	SODIUM ALENDRONATE PH EUR	91.3626 mg/Tablet
RA concerned may take further necessary action as per above decision of NC.					

55	Case No.:76/4/82-ALC4/2012	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00156/AM13/	RLA File :08/24/040/00301/AM12/	Lic.No/Date:0810110001 22.03.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals.			

56	Case No.:9/11/82-ALC4/2012	Party Name:CHEMCON SPECIALITY CHEMICALS P LTD	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00276/AM13/	RLA File :34/24/040/00298/AM12/	Lic.No/Date:3410033741 29.03.2012	Defer Date:04.04.2013
	Decision : It was decided to send a copy of application again to Department of Pharmaceuticals. Accordingly, the case for 04.04.2013 for comments of Department of Pharmaceuticals.			

57	Case No.:1/2/82-ALC4/2012	Party Name:PIRAMAL HEALTHCARE LTD. (FORMERLY NICHOLAS PIRAMAL)	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00001/AM13/	RLA File :03/95/040/00970/AM12/	Lic.No/Date:0310688849 30.03.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals.			

58	Case No.:2/2/82-ALC4/2012	Party Name:PIRAMAL HEALTHCARE LTD. (FORMERLY NICHOLAS PIRAMAL)	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00002/AM13/	RLA File :03/95/040/01032/AM12/	Lic.No/Date:0310688856 30.03.2012	Defer Date:04.04.2013
	Decision : It was decided to give a final reminder to the firm to furnish a copy of Master Batch Formula duly certified by Quality Control Incharge. The case was deferred for 04.04.2013.			

59	Case No.:3/2/82-ALC4/2012	Party Name:PIRAMAL HEALTHCARE LTD. (FORMERLY NICHOLAS PIRAMAL)	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00003/AM13/	RLA File :03/95/040/01037/AM12/	Lic.No/Date:0310688874 30.03.2012	Defer Date:04.04.2013
	Decision : It was decided to give a final reminder to the firm to furnish a copy of Master Batch Formula duly certified by Quality Control Incharge. The case was deferred for 04.04.2013.			

60	Case No.:4/7/82-ALC4/2012	Party Name:PROMED EXPORTS PVT.LTD.	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00188/AM13/	RLA File :05/24/040/00471/AM12/	Lic.No/Date:0510321506 30.03.2012	Defer Date:04.04.2013
	Decision : It was decided to send a copy of application again to Department of Pharmaceuticals. Accordingly, the case for 04.04.2013 for comments of Department of Pharmaceuticals.			

61	Case No.:48/11/82-ALC4/2012	Party Name:VIHITA CHEM PVT.LTD.	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Rejected
	HQ File :01/82/050/00315/AM13/	RLA File :34/24/040/00282/AM12/	Lic.No/Date:3410033798 10.04.2012	Defer Date:
	Decision :: It was decided to close the case as the firm has not furnished information despite repeated reminders.			

62	Case No.:1/11/82-ALC4/2012	Party Name:KAIRAV CHEMOFARBE INDUSTRIES LTD.	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Rejected
	HQ File :01/82/050/00268/AM13/	RLA File :03/94/040/01138/AM12/	Lic.No/Date:0310690368 11.04.2012	Defer Date:
	Decision : It was decided to close the case as the firm has not furnished information despite repeated reminders.			

63	Case No.:38/16/82-ALC4/2012	Party Name:BRILLIANT BIO PHARMA LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00474/AM13/	RLA File :09/24/040/00664/AM12/	Lic.No/Date:0910052111 11.04.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Biotechnology.			

64	Case No.:3/11/82-ALC4/2012	Party Name:HERBERT BROWN PHARMACEUTICAL & RESEARCH LABS	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00270/AM13/	RLA File :03/94/040/00007/AM13/	Lic.No/Date:0310690582 12.04.2012	Defer Date:04.04.2013
	Decision : In the light of written comments received from Department of Pharmaceuticals vide their OM No. 35011/598/2012-PI(Norms) dated 7.2.2013, it			

was decided to call from the firm complete technical details as per Appendix 33. The case was deferred for 7.3.2013.

65	Case No.: 50/3/83-ALC1/2012	Party Name:PIRAMAL HEALTHCARE LTD. (FORMERLY NICHOLAS PIRAMAL)	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/83/050/00053/AM13/	RLA File :03/95/040/01118/AM12/	Lic.No/Date:0310690527 12.04.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals.			

66	Case No.: 10/11/82-ALC4/2012	Party Name:AMI LIFESCIENCES P LTD	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00277/AM13/	RLA File :34/24/040/00012/AM13/	Lic.No/Date:3410033877 16.04.2012	Defer Date:04.04.2013
	Decision :: It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals.			

67	Case No.: 18/11/82-ALC4/2012	Party Name:NECTAR LIFESCIENCES LIMITED,	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00285/AM13/	RLA File :22/24/040/00001/AM13/	Lic.No/Date:2210012759 24.04.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals.			

68	Case No.: 14/14/82-ALC4/2012	Party Name:ALCON BIOSCIENCES PRIVATE LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00391/AM13/	RLA File :03/94/040/00070/AM13/	Lic.No/Date:0310693809 08.05.2012	Defer Date:04.04.2013
	Decision : It was decided to call from the firm the technical details as per Appendix 33. The case was deferred for 04.04.2013.			

69	Case No.: 27/11/82-ALC4/2012	Party Name:AMI LIFESCIENCES P LTD	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00294/AM13/	RLA File :34/24/040/00027/AM13/	Lic.No/Date:3410034073 08.05.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals.			

70	Case No.: 5/20/83-ALC1/2012	Party Name:VIMAL DRUGS PRIVATE LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/83/050/00351/AM13/	RLA File :09/24/040/00049/AM13/	Lic.No/Date:0910052504 08.05.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 21.03.2013 for comments of Department of Pharmaceuticals.			

71	Case No.:21/14/82-ALC4/2012	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00398/AM13/	RLA File :05/23/040/00037/AM13/	Lic.No/Date:0510324671 14.05.2012	Defer Date:04.04.2013
	Decision : The reply received from the firm was sent to Department Chemical & Petrochemicals. The case was deferred for 04.04.2013 for comments of Department Chemical & Petrochemicals.			

72	Case No.:30/13/82-ALC4/2012	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00365/AM13/	RLA File :02/24/040/00029/AM13/	Lic.No/Date:0210177518 14.05.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department Chemical & Petrochemicals.			

73

Case No.:10/9/82-ALC4/2012	Party Name:PIRAMAL HEALTHCARE LTD. (FORMERLY NICHOLAS PIRAMAL)		Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Approved
HQ File :01/82/050/00255/AM13/	RLA File :03/95/040/00094/AM13/		Lic.No/Date:0310694706 15.05.2012	Defer Date:
Decision : In the light of written comments received from Department of Pharmaceuticals vide their OM No. 35011/612/2012-PI(Norms) dated 07.02.2013, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:				
Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Sterile Polygeline Solutions,Infusion for Intravenous administration- Plasma Expander, 500ml paur size	1 kg	1.	Gelatin IP/Ph Eur	18.375 gm/500 ml Pack
		2.	Purell RP 270 G	Relevant, As per packing policy
		3.	4180 PP Inso Caps	Relevant, As per packing policy
RA concerned may take further necessary action as per above decision of NC.				

74	Case No.:6/16/82-ALC4/2012	Party Name:STELLENCE PHARMSCIENCE PVT LTD	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00442/AM13/	RLA File :07/24/040/00062/AM13/	Lic.No/Date:0710088213 16.05.2012	Defer Date:04.04.2013
	Decision : Decision : It was decided to remind the firm to furnish the technical details as per Appendix 33. The case was deferred for 04.04.2013.			

75	Case No.:4/13/82-ALC4/2012	Party Name:ATUL LIMITED,	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00339/AM13/	RLA File :08/24/040/00048/AM13/	Lic.No/Date:0810111728 17.05.2012	Defer Date:04.04.2013
	Decision : It was decided to send a copy of application again to Department of Pharmaceuticals. Accordingly, the case for 04.04.2013 for comments of Department of Pharmaceuticals.			

76	Case No.:29/14/82-ALC4/2012	Party Name:CALYX CHEMICALS & PHARMACEUTICALS LTD.	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00406/AM13/	RLA File :03/94/040/00705/AM12/	Lic.No/Date:0310695318 18.05.2012	Defer Date:04.04.2013
	Decision : It was decided to remind the firm to furnish the technical details as per Appendix 33. The case was deferred for 04.04.2013.			

77	Case No.:29/16/82-ALC4/2012	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00465/AM13/	RLA File :09/24/040/00067/AM13/	Lic.No/Date:0910052682 18.05.2012	Defer Date:04.04.2013
	Decision :: It was decided to remind the firm to furnish the following information: The firm has applied import item No. 12 i.e. (3R)-3-[N-(tert-Butoxycarbonyl) amino]-4-(2,4,5-trifluorophenyl) butanoic acid along with its raw materials. Reasons for applying both may be given along with revised application for further consideration. % yield on molar basis for each step. Requirement and Recovery of solvents at each step. Past production vis-a-vis Actual consumption of raw material duly certified by Central Excise Authorities. The case was deferred for 04.04.2013.			

78	Case No.:30/14/82-ALC4/2012	Party Name:CALYX CHEMICALS & PHARMACEUTICALS LTD.	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00407/AM13/	RLA File :03/94/040/00706/AM12/	Lic.No/Date:0310695305 18.05.2012	Defer Date:04.04.2013
	Decision : It was decided to remind the firm to furnish the technical details as per Appendix 33. The case was deferred for 04.04.2013.			

79	Case No.:31/14/82-ALC4/2012	Party Name:CALYX CHEMICALS & PHARMACEUTICALS LTD.	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00408/AM13/	RLA File :03/94/040/00807/AM12/	Lic.No/Date:0310695310 18.05.2012	Defer Date:04.04.2013
	Decision : It was decided to remind the firm to furnish the technical details as per Appendix 33. The case was deferred for 04.04.2013.			

80	Case No.:32/14/82-ALC4/2012	Party Name:CALYX CHEMICALS & PHARMACEUTICALS LTD.	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00409/AM13/	RLA File :03/94/040/00802/AM12/	Lic.No/Date:0310695307 18.05.2012	Defer Date:04.04.2013
	Decision : It was decided to remind the firm to furnish the technical details as per Appendix 33. The case was deferred for 04.04.2013.			

81	Case No.:33/14/82-ALC4/2012	Party Name:CALYX CHEMICALS & PHARMACEUTICALS LTD.	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00410/AM13/	RLA File :03/94/040/00815/AM12/	Lic.No/Date:0310695316 18.05.2012	Defer Date:04.04.2013
	Decision : It was decided to remind the firm to furnish the technical details as per Appendix 33. The case was deferred for 04.04.2013.			

82	Case No.:5/9/83-ALC1/2012	Party Name:PIRAMAL HEALTHCARE LTD. (FORMERLY NICHOLAS PIRAMAL)	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/83/050/00179/AM13/	RLA File :03/95/040/00088/AM13/	Lic.No/Date:0310695328 18.05.2012	Defer Date:04.04.2013
	Decision : It was decided to remind the firm to furnish a copy of Drug Manufacturing License and a copy of Master Batch Formula within 15 days failing which the case would be closed. The case was deferred for 04.04.2013			

83	Case No.:16/13/82-ALC4/2012	Party Name:NIFTY LABS PVT LTD.,	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00351/AM13/	RLA File :09/24/040/00076/AM13/	Lic.No/Date:0910052711 21.05.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals.			

84	Case No.:27/14/82-ALC4/2012	Party Name:CALYX CHEMICALS & PHARMACEUTICALS LTD.	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00404/AM13/	RLA File :03/94/040/00804/AM12/	Lic.No/Date:0310695480 21.05.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals.			

85	Case No.:28/14/82-ALC4/2012	Party Name:CALYX CHEMICALS & PHARMACEUTICALS LTD.	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00405/AM13/	RLA File :03/94/040/00805/AM12/	Lic.No/Date:0310695474 21.05.2012	Defer Date:04.04.2013
	Decision : It was decided to remind the firm to furnish the technical details as per Appendix 33. The case was deferred for 04.04.2013.			

	Case No.:3/16/82-ALC4/2012	Party Name:ADCOCK INGRAM LTD	Meet No/Date:32/82-ALC4/2012	Status:Case
--	-----------------------------------	------------------------------	------------------------------	--------------------

86	Case No.:10/82-ALC4/2012	Party Name:ADCOCK INGRAM LTD,	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00439/AM13/	RLA File :07/24/040/00075/AM13/	Lic.No/Date:0710088327 21.05.2012	Defer Date:04.04.2013
	Decision : it was decided to remind the firm to furnish a copy of Master Batch Formula duly certified by Quality Control Incharge along with composition of Paracetamol DC applied for import. The case was deferred for 04.04.2013.			

87	Case No.:36/14/82-ALC4/2012	Party Name:CALYX CHEMICALS & PHARMACEUTICALS LTD.	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00413/AM13/	RLA File :03/94/040/00811/AM12/	Lic.No/Date:0310695482 21.05.2012	Defer Date:04.04.2013
	Decision : It was decided to remind the firm to furnish the technical details as per Appendix 33. The case was deferred for 04.04.2013.			

88	Case No.:11/13/82-ALC4/2012	Party Name:PROMED EXPORTS PVT.LTD.	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00346/AM13/	RLA File :05/24/040/00048/AM13/	Lic.No/Date:0510325611 23.05.2012	Defer Date:04.04.2013
	Decision : It was decided to send a copy of application again to Department of Pharmaceuticals. Accordingly, the case for 04.04.2013 for comments of Department of Pharmaceuticals.			

89	Case No.:6/13/82-ALC4/2012	Party Name:BHARAT PARENTERALS LTD,	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00341/AM13/	RLA File :34/24/040/00045/AM13/	Lic.No/Date:3410034190 23.05.2012	Defer Date:04.04.2013
	Decision : It was decided to remind the firm to furnish the following technical details: a) Content of Export product in 1 no. of Essential Medicine Kit US. b) Import item no. 9,10,11 and 12 have been shown a tablets whereas the quantity is in kgs. c) Detailed calculation for working out requirement of imported inputs in case of Export item no. 11,14, 15 and 19. d) Vial size of export item no. 12 e) Technical literature for conversion of 1U to gms in export item no. 22. The case was deferred for 04.04.2013.			

90	Case No.:4/16/82-ALC4/2012	Party Name:ADCOCK INGRAM LTD,	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00440/AM13/	RLA File :07/24/040/00078/AM13/	Lic.No/Date:0710088441 24.05.2012	Defer Date:04.04.2013
	Decision : it was decided to remind the firm to furnish a copy of Master Batch Formula duly certified by Quality Control Incharge along with composition of Paracetamol DC applied for import. The case was deferred for 04.04.2013.			

91	Case No.:7/13/82-ALC4/2012	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00342/AM13/	RLA File :08/24/040/00062/AM13/	Lic.No/Date:0810111893 24.05.2012	Defer Date:04.04.2013
	Decision : The firm has submitted a copy of reply in response to the Deficiency letter issued by Department of Pharmaceuticals.. The case was deferred for comments of Department of Pharmaceuticals.. The case was deferred for 04.04.2013.			

92	Case No.:12/13/82-ALC4/2012	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00347/AM13/	RLA File :05/24/040/00061/AM13/	Lic.No/Date:0510325945 25.05.2012	Defer Date:04.04.2013
	Decision : it was decided to remind the firm to furnish the complete technical details mainly Mol. Wt. of all inputs/output product, % yield on molar basis and solvent details as per Appendix 33. The case was deferred for 04.04.2013.			

93	Case No.:46/16/82-ALC4/2012	Party Name:ADCOCK INGRAM LTD,	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00482/AM13/	RLA File :07/21/040/00128/AM13/	Lic.No/Date:0710088534 30.05.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals.			

94	Case No.:46/14/82-ALC4/2012	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Rejected
	HQ File :01/82/050/00423/AM13/	RLA File :03/94/040/00188/AM13/	Lic.No/Date:0310697620 06.06.2012	Defer Date:
	Decision : It was decided to close the case as the firm has not furnished information despite repeated reminders.			

95	Case No.:53/14/82-ALC4/2012	Party Name:ALCON BIOSCIENCES PRIVATE LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00430/AM13/	RLA File :03/94/040/00888/AM12/	Lic.No/Date:0310697981 08.06.2012	Defer Date:21.03.2013
	Decision : It was decided to defer the case for 21.03.2013 for comments of Department of Pharmaceuticals.			

96	Case No.:45/14/82-ALC4/2012	Party Name:MANGALAM DRUGS & ORGANICS LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00422/AM13/	RLA File :03/95/040/00081/AM13/	Lic.No/Date:0310699034 18.06.2012	Defer Date:04.04.2013
	Decision : It was decided to remind the firm to furnish the technical details as per Appendix 33. The case was deferred for 04.04.2013.			

97	Case No.:109/18/82-ALC4/2012	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00604/AM13/	RLA File :05/23/040/00491/AM12/	Lic.No/Date:0510328334 27.06.2012	Defer Date: 04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals.			

98	Case No.:31/13/82-ALC4/2012	Party Name:PALADIN PAINTS AND CHEMICALS PVT. LTD.,	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00366/AM13/	RLA File :03/95/040/00055/AM13/	Lic.No/Date:0310699970 27.06.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of C&PC.			

99	Case No.:69/18/82-ALC4/2012	Party Name:SMILAX LABORATORIES LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00564/AM13/	RLA File :09/24/040/00156/AM13/	Lic.No/Date:0910053216 09.07.2012	Defer Date:21.03.2013
	Decision : It was decided to defer the case for 21.03.2013 for comments of Department of Pharmaceuticals.			

100	Case No.:20/24/82-ALC4/2012	Party Name:DECCAN NUTRACEUTICALS PVT LTD	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00824/AM13/	RLA File :31/83/040/00058/AM13/	Lic.No/Date:3110055158 27.07.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals.			

101	Case No.:27/21/82-ALC4/2012	Party Name:STELLENCE PHARMSCIENCE PVT LTD	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00657/AM13/	RLA File :07/24/040/00183/AM13/	Lic.No/Date:0710089972 31.07.2012	Defer Date:21.03.2013
	Decision : It was decided to defer the case for 21.03.2013 for comments of Department of Pharmaceuticals.			

102	Case No.:15/20/82-ALC4/2012	Party Name:ALCON BIOSCIENCES PRIVATE LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00626/AM13/	RLA File :03/94/040/00336/AM13/	Lic.No/Date:0310703768 01.08.2012	Defer Date:04.04.2013
	Decision :: It was decided to defer the case for 21.03.2013 for comments of Department of Pharmaceuticals.			

	Case No.:16/20/82-ALC4/2012	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:32/82-ALC4/2012	Status:Case
--	------------------------------------	-------------------------------------	------------------------------	--------------------

103			07.03.2013	Deferred
	HQ File :01/82/050/00627/AM13/	RLA File :05/24/040/00150/AM13/	Lic.No/Date:0510331127 01.08.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 21.03.2013 for comments of Department of Pharmaceuticals.			

104	Case No.:18/20/82-ALC4/2012	Party Name:DIVIS LABORATORIES LTD.,	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00629/AM13/	RLA File :09/24/040/00223/AM13/	Lic.No/Date:0910053402 01.08.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals.			

105	Case No.:20/22/82-ALC4/2012	Party Name:HETERO LABS LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00723/AM13/	RLA File :09/24/040/00225/AM13/	Lic.No/Date:0910053420 03.08.2012	Defer Date:21.03.2013
	Decision : It was decided to defer the case for 21.03.2013 for comments of Department of Pharmaceuticals.			

106	Case No.:47/16/82-ALC4/2012	Party Name:PARAMOUNT PHARMA	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00483/AM13/	RLA File :05/24/040/00178/AM13/	Lic.No/Date:0510331427 07.08.2012	Defer Date:04.04.2013
	Decision : It was decided to send a copy of application again to Department of Pharmaceuticals. Accordingly, the case for 04.04.2013 for comments of Department of Pharmaceuticals.			

107	Case No.:48/16/82-ALC4/2012	Party Name:PARAMOUNT PHARMA	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00484/AM13/	RLA File :05/24/040/00179/AM13/	Lic.No/Date:0510331428 07.08.2012	Defer Date:04.04.2013
	Decision : It was decided to send a copy of application again to Department of Pharmaceuticals. Accordingly, the case for 04.04.2013 for comments of Department of Pharmaceuticals.			

108	Case No.:22/22/82-ALC4/2012	Party Name:AUCTUS PHARMA LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00725/AM13/	RLA File :09/24/040/00206/AM13/	Lic.No/Date:0910053463 09.08.2012	Defer Date:21.03.2013
	Decision : It was decided to defer the case for 21.03.2013 for comments of Department of Pharmaceuticals.			

	Case No.:26/22/82-ALC4/2012	Party Name:VIVIMED LABS LIMITED	Meet No/Date:32/82-ALC4/2012	Status:Case
--	------------------------------------	---------------------------------	------------------------------	--------------------

109			07.03.2013	Deferred
	HQ File :01/82/050/00729/AM13/	RLA File :09/24/040/00243/AM13/	Lic.No/Date:0910053480 10.08.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of C&PC.			

110	Case No.:44/22/82-ALC4/2012	Party Name:ARCH PHARMALABS LTD	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00747/AM13/	RLA File :03/94/040/00347/AM13/	Lic.No/Date:0310704825 10.08.2012	Defer Date:21.03.2013
	Decision : It was decided to defer the case for 21.03.2013 for comments of Department of Pharmaceuticals			

111	Case No.:24/22/82-ALC4/2012	Party Name:HETERO LABS LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00727/AM13/	RLA File :09/24/040/00174/AM13/	Lic.No/Date:0910053519 16.08.2012	Defer Date:21.03.2013
	Decision : It was decided to defer the case for 21.03.2013 for comments of Department of Pharmaceuticals.			

112	Case No.:68/22/82-ALC4/2012	Party Name:GITANJALI CHEMICALS PVT LTD	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00771/AM13/	RLA File :03/94/040/00209/AM13/	Lic.No/Date:0310705334 16.08.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of C&PC.			

113	Case No.:25/22/82-ALC4/2012	Party Name:GRANULES INDIA LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00728/AM13/	RLA File :09/24/040/00250/AM13/	Lic.No/Date:0910053546 17.08.2012	Defer Date:21.03.2013
	Decision :: It was decided to defer the case for 21.03.2013 for comments of Department of Pharmaceuticals.			

114	Case No.:27/22/82-ALC4/2012	Party Name:GRANULES INDIA LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00730/AM13/	RLA File :09/24/040/00249/AM13/	Lic.No/Date:0910053547 17.08.2012	Defer Date:21.03.2013
	Decision : It was decided to defer the case for 21.03.2013 for comments of Department of Pharmaceuticals.			

115	Case No.:32/22/82-ALC4/2012	Party Name:SYMBIOTEC PHARMALAB LTD.,	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00735/AM13/	RLA File :56/24/040/00017/AM13/	Lic.No/Date:5610000974	Defer

			24.08.2012	Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals.			
116	Case No.: 32/24/82-ALC4/2012	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00836/AM13/	RLA File :09/24/040/00248/AM13/	Lic.No/Date:0910053559 24.08.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals.			
117	Case No.: 33/24/82-ALC4/2012	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00837/AM13/	RLA File :09/24/040/00247/AM13/	Lic.No/Date:0910053560 24.08.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals.			
118	Case No.: 37/22/82-ALC4/2012	Party Name:FDC LTD	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00740/AM13/	RLA File :03/94/040/00374/AM13/	Lic.No/Date:0310706515 27.08.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals.			
119	Case No.: 41/24/82-ALC4/2012	Party Name:DISTO PHARMACEUTICALS PRIVATE LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00845/AM13/	RLA File :09/24/040/00256/AM13/	Lic.No/Date:0910053578 27.08.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals			
120	Case No.: 5/22/82-ALC4/2012	Party Name:SANOFI INDIA LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00708/AM13/	RLA File :03/95/040/00318/AM13/	Lic.No/Date:0310706473 27.08.2012	Defer Date:21.03.2013
	Decision : It was decided to defer the case for 21.03.2013 for comments of Department of Pharmaceuticals.			
121	Case No.: 3/20/82-ALC4/2012	Party Name:PROMED EXPORTS PVT.LTD.	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00614/AM13/	RLA File :05/24/040/00201/AM13/	Lic.No/Date:0510332840 28.08.2012	Defer Date:21.03.2013
	Decision : It was decided to defer the case for 21.03.2013 for comments of Department of Pharmaceuticals.			

122	Case No.:30/24/82-ALC4/2012	Party Name:MSN LABORATORIES LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00834/AM13/	RLA File :09/24/040/00271/AM13/	Lic.No/Date:0910053602 28.08.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals.			

123	Case No.:12/24/82-ALC4/2012	Party Name:HETERO LABS LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00816/AM13/	RLA File :09/24/040/00275/AM13/	Lic.No/Date:0910053624 29.08.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals.			

124	Case No.:24/24/82-ALC4/2012	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00828/AM13/	RLA File :09/24/040/00220/AM13/	Lic.No/Date:0910053621 29.08.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals.			

125	Case No.:26/24/82-ALC4/2012	Party Name:DR REDDYS LABORATORIES LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00830/AM13/	RLA File :09/24/040/00246/AM13/	Lic.No/Date:0910053623 29.08.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals.			

126	Case No.:28/24/82-ALC4/2012	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00832/AM13/	RLA File :09/24/040/00274/AM13/	Lic.No/Date:0910053628 29.08.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals.			

127	Case No.:35/24/82-ALC4/2012	Party Name:DR REDDYS LABORATORIES LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00839/AM13/	RLA File :09/24/040/00245/AM13/	Lic.No/Date:0910053622 29.08.2012	Defer Date:07.03.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals.			

128	Case No.: 30/22/82-ALC4/2012	Party Name:LAKE CHEMICALS PRIVATE LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status: Case Deferred
	HQ File :01/82/050/00733/AM13/	RLA File :07/24/040/00237/AM13/	Lic.No/Date:0710090496 30.08.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals.			

129	Case No.: 4/20/82-ALC4/2012	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status: Case Deferred
	HQ File :01/82/050/00615/AM13/	RLA File :05/24/040/00323/AM12/	Lic.No/Date:0510333154 30.08.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals.			

130	Case No.: 29/28/82-ALC4/2012	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status: Case Deferred
	HQ File :01/82/050/00996/AM13/	RLA File :09/70/040/00061/AM13/	Lic.No/Date:0910053637 31.08.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals.			

131	Case No.: 28/28/82-ALC4/2012	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status: Case Deferred
	HQ File :01/82/050/00995/AM13/	RLA File :09/24/040/00270/AM13/	Lic.No/Date:0910053660 04.09.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals.			

132	Case No.: 42/22/82-ALC4/2012	Party Name:CALYX CHEMICALS & PHARMACEUTICALS LTD.	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status: Case Deferred
	HQ File :01/82/050/00745/AM13/	RLA File :03/94/040/00116/AM13/	Lic.No/Date:0310707575 04.09.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals.			

133	Case No.: 43/22/82-ALC4/2012	Party Name:CALYX CHEMICALS & PHARMACEUTICALS LTD.	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status: Case Deferred
	HQ File :01/82/050/00746/AM13/	RLA File :03/94/040/00101/AM13/	Lic.No/Date:0310707592 04.09.2012	Defer Date:04.04.2013
	Decision : It was decided to remind the firm to furnish the technical details as per Appendix 33. The case was deferred for 04.04.2013.			

	Case No.: 45/22/82-ALC4/2012	Party Name:CALYX CHEMICALS & PHARMACEUTICALS LTD.	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status: Case Deferred
--	-------------------------------------	---	--	--

134	HQ File :01/82/050/00748/AM13/	RLA File :03/94/040/00115/AM13/	Lic.No/Date:0310707571 04.09.2012	Defer Date:21.03.2013
	Decision : It was decided to defer the case for 21.03.2013 for comments of Department of Pharmaceuticals.			

135	Case No.:53/22/82-ALC4/2012	Party Name:CALYX CHEMICALS & PHARMACEUTICALS LTD.	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00756/AM13/	RLA File :03/94/040/00137/AM13/	Lic.No/Date:0310707577 04.09.2012	Defer Date:21.03.2013
	Decision : It was decided to defer the case for 21.03.2013 for comments of Department of Pharmaceuticals.			

136	Case No.:55/22/82-ALC4/2012	Party Name:CALYX CHEMICALS & PHARMACEUTICALS LTD.	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00758/AM13/	RLA File :03/94/040/00117/AM13/	Lic.No/Date:0310707585 04.09.2012	Defer Date:21.03.2013
	Decision : It was decided to defer the case for 21.03.2013 for comments of Department of Pharmaceuticals.			

137	Case No.:56/22/82-ALC4/2012	Party Name:CALYX CHEMICALS & PHARMACEUTICALS LTD.	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00759/AM13/	RLA File :03/94/040/00034/AM13/	Lic.No/Date:0310707587 04.09.2012	Defer Date:21.03.2013
	Decision :: It was decided to defer the case for 21.03.2013 for comments of Department of Pharmaceuticals.			

138	Case No.:60/22/82-ALC4/2012	Party Name:CALYX CHEMICALS & PHARMACEUTICALS LTD.	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00763/AM13/	RLA File :03/94/040/00105/AM13/	Lic.No/Date:0310707569 04.09.2012	Defer Date:21.03.2013
	Decision : It was decided to defer the case for 21.03.2013 for comments of Department of Pharmaceuticals.			

139	Case No.:10/22/82-ALC4/2012	Party Name:DIVIS LABORATORIES LTD.,	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00713/AM13/	RLA File :09/24/040/00281/AM13/	Lic.No/Date:0910053672 05.09.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals.			

140	Case No.:40/22/82-ALC4/2012	Party Name:CALYX CHEMICALS & PHARMACEUTICALS LTD.	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00743/AM13/	RLA File :03/94/040/00109/AM13/	Lic.No/Date:0310707803 05.09.2012	Defer Date:21.03.2013

Decision :It was decided to defer the case for 21.03.2013 for comments of Department of Pharmaceuticals.

141	Case No.: 40/26/82-ALC4/2012	Party Name:GRANULES INDIA LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00948/AM13/	RLA File :09/24/040/00254/AM13/	Lic.No/Date:0910053671 05.09.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals.			

142	Case No.: 44/24/82-ALC4/2012	Party Name:SRINI PHARMACEUTICALS LTD.,	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00848/AM13/	RLA File :09/24/040/00251/AM13/	Lic.No/Date:0910053668 05.09.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals.			

143	Case No.: 62/22/82-ALC4/2012	Party Name:CALYX CHEMICALS & PHARMACEUTICALS LTD.	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00765/AM13/	RLA File :03/94/040/00429/AM13/	Lic.No/Date:0310707808 05.09.2012	Defer Date:21.03.2013
	Decision : It was decided to defer the case for 21.03.2013 for comments of Department of Pharmaceuticals.			

144	Case No.: 78/22/82-ALC4/2012	Party Name:CALYX CHEMICALS & PHARMACEUTICALS LTD.	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00781/AM13/	RLA File :03/94/040/00430/AM13/	Lic.No/Date:0310707806 05.09.2012	Defer Date:21.03.2013
	Decision : It was decided to defer the case for 21.03.2013 for comments of Department of Pharmaceuticals.			

145	Case No.: 79/22/82-ALC4/2012	Party Name:CALYX CHEMICALS & PHARMACEUTICALS LTD.	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00782/AM13/	RLA File :03/94/040/00104/AM13/	Lic.No/Date:0310707802 05.09.2012	Defer Date:21.03.2013
	Decision : It was decided to defer the case for 21.03.2013 for comments of Department of Pharmaceuticals.			

146	Case No.: 80/22/82-ALC4/2012	Party Name:CALYX CHEMICALS & PHARMACEUTICALS LTD.	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00783/AM13/	RLA File :03/94/040/00118/AM13/	Lic.No/Date:0310707813 05.09.2012	Defer Date:21.03.2013
	Decision : It was decided to defer the case for 21.03.2013 for comments of Department of Pharmaceuticals.			

147	Case No.:25/26/82-ALC4/2012	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00933/AM13/	RLA File :09/24/040/00283/AM13/	Lic.No/Date:0910053686 06.09.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals.			

148	Case No.:58/22/82-ALC4/2012	Party Name:CALYX CHEMICALS & PHARMACEUTICALS LTD.	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00761/AM13/	RLA File :03/94/040/00113/AM13/	Lic.No/Date:0310707983 06.09.2012	Defer Date:21.03.2013
	Decision : It was decided to defer the case for 21.03.2013 for comments of Department of Pharmaceuticals			

149	Case No.:59/22/82-ALC4/2012	Party Name:CALYX CHEMICALS & PHARMACEUTICALS LTD.	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00762/AM13/	RLA File :03/94/040/00119/AM13/	Lic.No/Date:0310707975 06.09.2012	Defer Date:21.03.2013
	Decision : It was decided to defer the case for 21.03.2013 for comments of Department of Pharmaceuticals.			

150	Case No.:61/22/82-ALC4/2012	Party Name:CALYX CHEMICALS & PHARMACEUTICALS LTD.	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00764/AM13/	RLA File :03/94/040/00106/AM13/	Lic.No/Date:0310707970 06.09.2012	Defer Date:21.03.2013
	Decision : It was decided to defer the case for 21.03.2013 for comments of Department of Pharmaceuticals			

151	Case No.:81/22/82-ALC4/2012	Party Name:BHARAT CHEMICALS	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00784/AM13/	RLA File :03/94/040/00433/AM13/	Lic.No/Date:0310707963 06.09.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals.			

152	Case No.:21/24/82-ALC4/2012	Party Name:TORRENT PHARMACEUTICALS LTD.	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00825/AM13/	RLA File :08/24/040/00196/AM13/	Lic.No/Date:0810114835 07.09.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals.			

	Case No.:35/26/82-ALC4/2012	Party Name:HETERO DRUGS LIMITED,	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
--	------------------------------------	----------------------------------	--	---------------------------------

153	HQ File :01/82/050/00943/AM13/	RLA File :09/24/040/00297/AM13/	Lic.No/Date:0910053714 07.09.2012	Defer Date:04.04.2013
Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals.				

154	Case No.:46/22/82-ALC4/2012	Party Name:LUPIN LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00749/AM13/	RLA File :03/95/040/00306/AM13/	Lic.No/Date:0310708068 07.09.2012	Defer Date:04.04.2013
Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals				

155	Case No.:76/22/82-ALC4/2012	Party Name:CALYX CHEMICALS & PHARMACEUTICALS LTD.	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00779/AM13/	RLA File :03/94/040/00437/AM13/	Lic.No/Date:0310708094 07.09.2012	Defer Date:21.03.2013
Decision : It was decided to defer the case for 21.03.2013 for comments of Department of Pharmaceuticals.				

156	Case No.:77/22/82-ALC4/2012	Party Name:CALYX CHEMICALS & PHARMACEUTICALS LTD.	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00780/AM13/	RLA File :03/94/040/00436/AM13/	Lic.No/Date:0310708090 07.09.2012	Defer Date:04.04.2013
Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals.				

157	Case No.:82/22/82-ALC4/2012	Party Name:CALYX CHEMICALS & PHARMACEUTICALS LTD.	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00785/AM13/	RLA File :03/94/040/00017/AM11/	Lic.No/Date:0310708089 07.09.2012	Defer Date:21.03.2013
Decision : It was decided to defer the case for 21.03.2013 for comments of Department of Pharmaceuticals.				

158	Case No.:17/22/82-ALC4/2012	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00720/AM13/	RLA File :08/24/040/00199/AM13/	Lic.No/Date:0810114964 10.09.2012	Defer Date:04.04.2013
Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals.				

159	Case No.:85/22/82-ALC4/2012	Party Name:CALYX CHEMICALS & PHARMACEUTICALS LTD.	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00788/AM13/	RLA File :03/94/040/00136/AM13/	Lic.No/Date:0310708279 10.09.2012	Defer Date:21.03.2013

Decision :: It was decided to defer the case for 21.03.2013 for comments of Department of Pharmaceuticals.

160	Case No.:11/22/82-ALC4/2012	Party Name:HONEST BIO-VET PVT. LTD	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00714/AM13/	RLA File :08/24/040/00208/AM13/	Lic.No/Date:0810115029 12.09.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals.			

161	Case No.:12/22/82-ALC4/2012	Party Name:HONEST BIO-VET PVT. LTD	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00715/AM13/	RLA File :08/24/040/00206/AM13/	Lic.No/Date:0810115027 12.09.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals.			

162	Case No.:13/22/82-ALC4/2012	Party Name:HONEST BIO-VET PVT. LTD	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00716/AM13/	RLA File :08/24/040/00207/AM13/	Lic.No/Date:0810115028 12.09.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals.			

163	Case No.:30/26/82-ALC4/2012	Party Name:KARNATAKA ANTIBIOTICS & PHARMACEUTICALS LTD.,	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00938/AM13/	RLA File :07/24/040/00253/AM13/	Lic.No/Date:0710090701 12.09.2012	Defer Date:07.03.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals.			

164	Case No.:50/22/82-ALC4/2012	Party Name:SARNA CHEMICALS PVT.LTD.	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00753/AM13/	RLA File :52/24/040/00014/AM13/	Lic.No/Date:5210038997 12.09.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals.			

165	Case No.:75/22/82-ALC4/2012	Party Name:CIPLA LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00778/AM13/	RLA File :03/94/040/00499/AM13/	Lic.No/Date:0310708794 12.09.2012	Defer Date:21.03.2013
	Decision : It was decided to defer the case for 21.03.2013 for comments of Department of Pharmaceuticals.			

166	Case No.:96/22/82-ALC4/2012	Party Name:ACTGEN PHARMA PVT. LTD.	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00799/AM13/	RLA File :03/94/040/00476/AM13/	Lic.No/Date:0310708985 13.09.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals.			

167	Case No.:14/24/82-ALC4/2012	Party Name:HETERO LABS LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00818/AM13/	RLA File :09/24/040/00306/AM13/	Lic.No/Date:0910053810 14.09.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals.			

168	Case No.:24/26/82-ALC4/2012	Party Name:ECOLOGIC CHEMICALS LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00932/AM13/	RLA File :09/24/040/00296/AM13/	Lic.No/Date:0910053811 14.09.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals.			

169	Case No.:31/26/82-ALC4/2012	Party Name:SRINI PHARMACEUTICALS LTD.,	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00939/AM13/	RLA File :09/24/040/00304/AM13/	Lic.No/Date:0910053812 14.09.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals.			

170	Case No.:32/28/82-ALC4/2012	Party Name:STERICON PHARMA PVT.LTD.,	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00999/AM13/	RLA File :07/24/040/00272/AM13/	Lic.No/Date:0710090783 17.09.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 21.03.2013 for comments of Department of Biotechnology.			

171	Case No.:89/22/82-ALC4/2012	Party Name:NECTAR LIFESCIENCES LIMITED,	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00792/AM13/	RLA File :22/24/040/00035/AM13/	Lic.No/Date:2210013297 19.09.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals.			

172	Case No.:90/22/82-ALC4/2012	Party Name:IND-SWIFT LABORATORIES LTD.,	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
-----	------------------------------------	---	--	---------------------------------

	HQ File :01/82/050/00793/AM13/	RLA File :22/24/040/00033/AM13/	Lic.No/Date:2210013300 19.09.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals.			

173	Case No.:10/24/82-ALC4/2012	Party Name:VASISTA LIFE SCIENCES PVT LTD	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00814/AM13/	RLA File :09/24/040/00308/AM13/	Lic.No/Date:0910053881 21.09.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of C&PC.			

174	Case No.:26/26/82-ALC4/2012	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00934/AM13/	RLA File :07/24/040/00144/AM13/	Lic.No/Date:0710090859 21.09.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of C&PC.			

175	Case No.:38/26/82-ALC4/2012	Party Name:VASISTA LIFE SCIENCES PVT LTD	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00946/AM13/	RLA File :09/24/040/00309/AM13/	Lic.No/Date:0910053880 21.09.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of C&PC.			

176	Case No.:16/24/82-ALC4/2012	Party Name:OGENE SYSTEMS INDIA PVT. LTD.	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00820/AM13/	RLA File :09/24/040/00312/AM13/	Lic.No/Date:0910053896 25.09.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of C&PC.			

177	Case No.:28/26/82-ALC4/2012	Party Name:LAKE CHEMICALS PRIVATE LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00936/AM13/	RLA File :07/24/040/00268/AM13/	Lic.No/Date:0710090949 25.09.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals.			

178	Case No.:37/26/82-ALC4/2012	Party Name:VIVIMED LABS LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00945/AM13/	RLA File :09/24/040/00319/AM13/	Lic.No/Date:0910053895 25.09.2012	Defer Date:04.04.2013

Decision :It was decided to defer the case for 04.04.2013 for comments of Department of C&PC.

179	Case No.: 43/24/82-ALC4/2012	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00847/AM13/	RLA File :09/24/040/00288/AM13/	Lic.No/Date:0910053905 26.09.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals.			

180	Case No.: 36/26/82-ALC4/2012	Party Name:AKTINOS PHARMA PVT LTD,	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00944/AM13/	RLA File :09/24/040/00321/AM13/	Lic.No/Date:0910053915 27.09.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of C&PC.			

181	Case No.: 37/24/82-ALC4/2012	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00841/AM13/	RLA File :09/24/040/00289/AM13/	Lic.No/Date:0910053917 27.09.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals.			

182	Case No.: 1/23/82-ALC4/2012	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00801/AM13/	RLA File :05/24/040/00235/AM13/	Lic.No/Date:0510336113 28.09.2012	Defer Date:04.04.2013
	Decision :: It was decided to defer the case for 04.04.2013 for comments of Department of C&PC.			

183	Case No.: 36/24/82-ALC4/2012	Party Name:MSN PHARMACHEM PRIVATE LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00840/AM13/	RLA File :09/24/040/00324/AM13/	Lic.No/Date:0910053933 28.09.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals..			

184	Case No.: 23/28/82-ALC4/2012	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00990/AM13/	RLA File :09/24/040/00318/AM13/	Lic.No/Date:0910053939 01.10.2012	Defer Date:04.04.2013
	Decision :: It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals..			

185	Case No.:11/26/82-ALC4/2012	Party Name:CALYX CHEMICALS & PHARMACEUTICALS LTD.	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00919/AM13/	RLA File :03/94/040/00481/AM13/	Lic.No/Date:0310711379 03.10.2012	Defer Date:21.03.2013
	Decision : It was decided to defer the case for 21.03.2013 for comments of Department of Pharmaceuticals			

186	Case No.:12/26/82-ALC4/2012	Party Name:CALYX CHEMICALS & PHARMACEUTICALS LTD.	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00920/AM13/	RLA File :03/94/040/00522/AM13/	Lic.No/Date:0310711393 03.10.2012	Defer Date:07.03.2013
	Decision : It was decided to defer the case for 21.03.2013 for comments of Department of Pharmaceuticals			

187	Case No.:13/26/82-ALC4/2012	Party Name:CALYX CHEMICALS & PHARMACEUTICALS LTD.	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00921/AM13/	RLA File :03/94/040/00482/AM13/	Lic.No/Date:0310711389 03.10.2012	Defer Date:21.03.2013
	Decision : It was decided to defer the case for 21.03.2013 for comments of Department of Pharmaceuticals			

188	Case No.:16/26/82-ALC4/2012	Party Name:CALYX CHEMICALS & PHARMACEUTICALS LTD.	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00924/AM13/	RLA File :03/94/040/00467/AM13/	Lic.No/Date:0310711374 03.10.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals.			

189	Case No.:21/26/82-ALC4/2012	Party Name:IPCA LABORATORIES LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00929/AM13/	RLA File :03/94/040/00077/AM13/	Lic.No/Date:0310711357 03.10.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals			

190	Case No.:5/26/82-ALC4/2012	Party Name:CALYX CHEMICALS & PHARMACEUTICALS LTD.	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00913/AM13/	RLA File :03/94/040/00014/AM13/	Lic.No/Date:0310711407 03.10.2012	Defer Date:04.04.2013
	Decision :: It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals			

191	Case No.:6/26/82-ALC4/2012	Party Name:CALYX CHEMICALS & PHARMACEUTICALS LTD.	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
-----	-----------------------------------	---	--	-----------------------------

	HQ File :01/82/050/00914/AM13/	RLA File :03/94/040/00015/AM13/	Lic.No/Date:0310711401 03.10.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals			

192	Case No.:7/26/82-ALC4/2012	Party Name:CALYX CHEMICALS & PHARMACEUTICALS LTD.	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00915/AM13/	RLA File :03/94/040/00794/AM12/	Lic.No/Date:0310711411 03.10.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals			

193	Case No.:10/26/82-ALC4/2012	Party Name:CALYX CHEMICALS & PHARMACEUTICALS LTD.	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00918/AM13/	RLA File :03/94/040/00024/AM13/	Lic.No/Date:0310711638 04.10.2012	Defer Date:21.03.2013
	Decision :: It was decided to defer the case for 21.03.2013 for comments of Department of Pharmaceuticals			

194	Case No.:15/26/82-ALC4/2012	Party Name:CALYX CHEMICALS & PHARMACEUTICALS LTD.	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00923/AM13/	RLA File :03/94/040/00493/AM13/	Lic.No/Date:0310711651 04.10.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals			

195	Case No.:17/26/82-ALC4/2012	Party Name:CALYX CHEMICALS & PHARMACEUTICALS LTD.	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00925/AM13/	RLA File :03/94/040/00468/AM13/	Lic.No/Date:0310711631 04.10.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals			

196	Case No.:21/28/82-ALC4/2012	Party Name:HETERO LABS LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00988/AM13/	RLA File :09/24/040/00331/AM13/	Lic.No/Date:0910053955 04.10.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals			

197	Case No.:3/22/82-ALC4/2012	Party Name:ULTRA-TECH INDIA LTD.	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Deffered and Re-indexed
	HQ File :01/82/050/00706/AM13/	RLA File :03/95/040/00310/AM13/	Lic.No/Date:0310711590 04.10.2012	Defer Date:07.03.2013

	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals		
--	---	--	--

198	Case No.: 45/24/82-ALC4/2012	Party Name:INDO PHYTO CHEMICALS PVT LTD	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status: Case Deferred
	HQ File :01/82/050/00849/AM13/	RLA File :05/23/040/00260/AM13/	Lic.No/Date:0510336434 04.10.2012	Defer Date:04.04.2013
	Decision :: It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals			

199	Case No.: 46/24/82-ALC4/2012	Party Name:INDO PHYTO CHEMICALS PVT LTD	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status: Case Deferred
	HQ File :01/82/050/00850/AM13/	RLA File :05/23/040/00256/AM13/	Lic.No/Date:0510336433 04.10.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals			

200	Case No.: 50/24/82-ALC4/2012	Party Name:INDO PHYTO CHEMICALS PVT LTD	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status: Case Deferred
	HQ File :01/82/050/00854/AM13/	RLA File :05/23/040/00255/AM13/	Lic.No/Date:0510336432 04.10.2012	Defer Date:04.04.2013
	Decision :: It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals			

201	Case No.: 9/26/82-ALC4/2012	Party Name:CALYX CHEMICALS & PHARMACEUTICALS LTD.	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status: Case Deferred
	HQ File :01/82/050/00917/AM13/	RLA File :03/94/040/00099/AM13/	Lic.No/Date:0310711648 04.10.2012	Defer Date:21.03.2013
	Decision : It was decided to defer the case for 21.03.2013 for comments of Department of Pharmaceuticals			

202	Case No.: 33/22/82-ALC4/2012	Party Name:COVALENT LABORATORIES PRIVATE LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status: Case Deferred
	HQ File :01/82/050/00736/AM13/	RLA File :09/24/040/00295/AM13/	Lic.No/Date:0910053985 08.10.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals			

203	Case No.: 56/24/82-ALC4/2012	Party Name:AMI ORGANICS PVT LTD.	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status: Case Deferred
	HQ File :01/82/050/00860/AM13/	RLA File :52/24/040/00029/AM13/	Lic.No/Date:5210039086 09.10.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department C&PC.			

204	Case No.: 57/24/82-ALC4/2012	Party Name:AMI ORGANICS PVT LTD.	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status: Case Deferred
	HQ File :01/82/050/00861/AM13/	RLA File :52/24/040/00028/AM13/	Lic.No/Date:5210039089 09.10.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department C&PC			

205	Case No.: 20/28/82-ALC4/2012	Party Name:SRINI PHARMACEUTICALS LTD.,	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status: Case Deferred
	HQ File :01/82/050/00987/AM13/	RLA File :09/24/040/00333/AM13/	Lic.No/Date:0910054047 12.10.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals			

206	Case No.: 22/28/82-ALC4/2012	Party Name:ASTRIX LABORATORIES LTD.,	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status: Case Deferred
	HQ File :01/82/050/00989/AM13/	RLA File :09/24/040/00284/AM13/	Lic.No/Date:0910054046 12.10.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals			

207	Case No.: 25/28/82-ALC4/2012	Party Name:VIVIMED LABS LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status: Case Deferred
	HQ File :01/82/050/00992/AM13/	RLA File :09/24/040/00356/AM13/	Lic.No/Date:0910054051 12.10.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of C&PC			

208	Case No.: 27/24/82-ALC4/2012	Party Name:TORRENT PHARMACEUTICALS LTD.	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status: Case Deferred
	HQ File :01/82/050/00831/AM13/	RLA File :08/24/040/00241/AM13/	Lic.No/Date:0810115743 12.10.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals			

209	Case No.: 19/28/82-ALC4/2012	Party Name:SRINI PHARMACEUTICALS LTD.,	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status: Case Deferred
	HQ File :01/82/050/00986/AM13/	RLA File :09/24/040/00344/AM13/	Lic.No/Date:0910054092 15.10.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals			

	Case No.: 30/28/82-ALC4/2012	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status: Case Deferred
--	-------------------------------------	---------------------------------------	--	--

210	HQ File :01/82/050/00997/AM13/	RLA File :09/24/040/00354/AM13/	Lic.No/Date:0910054116 16.10.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals			

211	Case No.:54/24/82-ALC4/2012	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00858/AM13/	RLA File :05/24/040/00252/AM13/	Lic.No/Date:0510337284 16.10.2012	Defer Date:04.04.2013
Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals				

212	Case No.:9/24/82-ALC4/2012	Party Name:WEST BENGAL CHEMICAL INDUSTRIES LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00813/AM13/	RLA File :02/24/040/00119/AM13/	Lic.No/Date:0210183299 17.10.2012	Defer Date:21.03.2013
Decision : It was decided to defer the case for 21.03.2013 for comments of Department of Pharmaceuticals.				

213	Case No.:24/28/82-ALC4/2012	Party Name:KREATIVE ORGANICS (P) LTD.,	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00991/AM13/	RLA File :09/24/040/00348/AM13/	Lic.No/Date:0910054145 18.10.2012	Defer Date:04.04.2013
Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals				

214	Case No.:41/26/82-ALC4/2012	Party Name:AMI ORGANICS PVT LTD.	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00949/AM13/	RLA File :52/24/040/00030/AM13/	Lic.No/Date:5210039119 19.10.2012	Defer Date:04.04.2013
Decision : It was decided to defer the case for 04.04.2013 for comments of Department of C&PC				

215	Case No.:50/28/82-ALC4/2012	Party Name:METROPOLITAN EXIMCHEM LTD.	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/01017/AM13/	RLA File :03/95/040/00523/AM13/	Lic.No/Date:0310713233 19.10.2012	Defer Date:04.04.2013
Decision : It was decided to defer the case for 04.04.2013 for comments of Department of C&PC				

216	Case No.:42/28/82-ALC4/2012	Party Name:ZIM LABORATORIES LTD.	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/01009/AM13/	RLA File :03/95/040/00542/AM13/	Lic.No/Date:0310713482 23.10.2012	Defer Date:04.04.2013

Decision :It was decided to defer the case for 04.04.2013 for comments of Department of C&PC

217	Case No.:12/28/82-ALC4/2012	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00979/AM13/	RLA File :09/24/040/00335/AM13/	Lic.No/Date:0910054160 25.10.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals			

218	Case No.:16/28/82-ALC4/2012	Party Name:CADILA PHARMACEUTICALS LTD.	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00983/AM13/	RLA File :08/24/040/00259/AM13/	Lic.No/Date:0810115897 25.10.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals			

219	Case No.:49/28/82-ALC4/2012	Party Name:S M B CORPORATION OF INDIA	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/01016/AM13/	RLA File :03/95/040/00568/AM13/	Lic.No/Date:0310713614 25.10.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals			

220	Case No.:6/28/82-ALC4/2012	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00973/AM13/	RLA File :09/24/040/00352/AM13/	Lic.No/Date:0910054161 25.10.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals			

221	Case No.:1/24/82-ALC4/2012	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00805/AM13/	RLA File :09/24/040/00371/AM13/	Lic.No/Date:0910054177 29.10.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals			

222	Case No.:10/28/82-ALC4/2012	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00977/AM13/	RLA File :09/24/040/00339/AM13/	Lic.No/Date:0910054180 29.10.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals			

223

Case No.:2/28/82-ALC4/2012	Party Name:POLYGON CHEMICALS	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status: Approved	
HQ File :01/82/050/00969/AM13/	RLA File :08/24/040/00258/AM13/	Lic.No/Date:0810115970 29.10.2012	Date:07.03.2013	
Decision : Committee considered case as per agenda and in light of written comments forwarded by Deptt of C&PC vide their U.O.No. 14010/9/2010-Ch.II dated 07.03.2012 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-				
Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
3 Methyl 5 Pyrazolone	1 kg	1.	Aceto Acetic Methyl Ester	1.287 kg
		2.	Hydrazine Hydrate (Purity 80%)	0.692 kg
RA concerned may take further necessary action as per above decision of NC.				

224

Case No.: 3/28/82-ALC4/2012	Party Name:	POLYGON CHEMICALS	Meet No/Date:	32/82-ALC4/2012 07.03.2013	Status: Approved	
HQ File :01/82/050/00970/AM13/	RLA File :	08/24/040/00262/AM13/	Lic.No/Date:	0810115971 29.10.2012	Date:	07.03.2013
Decision : Committee considered case as per agenda and in light of written comments forwarded by Deptt of C&PC vide their U.O.No. 14010/9/2010-Ch.II dated 07.03.2012 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-						
Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed		
3 Methyl 5 Pyrazolone	1 kg	1.	Aceto Acetic Methyl Ester	1.287 kg		
		2.	Hydrazine Hydrate (Purity 80%)	0.692 kg		
RA concerned may take further necessary action as per above decision of NC						

225	Case No.:45/26/82-ALC4/2012	Party Name:PAYAL POLYPLAST PVT.LTD.,	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00953/AM13/	RLA File :05/24/040/00255/AM13/	Lic.No/Date:0510337699 29.10.2012	Defer

		29.10.2012	Date:04.04.2013
Decision : It was decided to defer the case for 04.04.2013 for comments of Department of C&PC			

226	Case No.: 8/28/82-ALC4/2012	Party Name:MSN LABORATORIES LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status: Case Deferred
	HQ File :01/82/050/00975/AM13/	RLA File :09/24/040/00379/AM13/	Lic.No/Date:0910054186 29.10.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals			

227	Case No.: 3/24/82-ALC4/2012	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status: Case Deferred
	HQ File :01/82/050/00807/AM13/	RLA File :09/24/040/00332/AM13/	Lic.No/Date:0910054196 30.10.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals			

228	Case No.: 36/28/82-ALC4/2012	Party Name:PI INDUSTRIES LTD.,	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status: Case Deferred
	HQ File :01/82/050/01003/AM13/	RLA File :13/24/040/00035/AM13/	Lic.No/Date:1310041436 30.10.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of C&PC			

229	Case No.: 43/28/82-ALC4/2012	Party Name:METROPOLITAN EXIMCHEM LTD.	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status: Case Deferred
	HQ File :01/82/050/01010/AM13/	RLA File :03/95/040/00561/AM13/	Lic.No/Date:0310713820 30.10.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of C&PC			

230	Case No.: 47/28/82-ALC4/2012	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status: Case Deferred
	HQ File :01/82/050/01014/AM13/	RLA File :03/95/040/00580/AM13/	Lic.No/Date:0310713891 30.10.2012	Defer Date:04.04.2013
	Decision :: It was decided to defer the case for 04.04.2013 for comments of Department of C&PC			

231	Case No.: 9/28/82-ALC4/2012	Party Name:MEDCHL CHEMICALS AND PHARMACEUTICALS PVT LTD	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status: Case Deferred
	HQ File :01/82/050/00976/AM13/	RLA File :09/24/040/00374/AM13/	Lic.No/Date:0910054204 30.10.2012	Defer Date:07.03.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals			

232	Case No.: 37/28/82-ALC4/2012	Party Name:DEEPAK NITRITE LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status: Case Deferred
	HQ File :01/82/050/01004/AM13/	RLA File :34/24/040/00015/AM13/	Lic.No/Date:3410035376 31.10.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals			

233	Case No.: 4/24/82-ALC4/2012	Party Name:VIVIN LABORATORIES PRIVATE LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status: Case Deferred
	HQ File :01/82/050/00808/AM13/	RLA File :09/24/040/00362/AM13/	Lic.No/Date:0910054208 31.10.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals			

234	Case No.: 7/24/82-ALC4/2012	Party Name:SHIVA PHARMACHEM LTD,	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status: Case Deferred
	HQ File :01/82/050/00811/AM13/	RLA File :34/24/040/00168/AM13/	Lic.No/Date:3410035379 31.10.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals			

235	Case No.: 39/28/82-ALC4/2012	Party Name:TATVA CHINTAN PHARMA CHEM PVT LTD	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status: Case Deferred
	HQ File :01/82/050/01006/AM13/	RLA File :34/24/040/00184/AM13/	Lic.No/Date:3410035411 01.11.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Chemicals and Petrochemicals			

236	Case No.: 46/28/82-ALC4/2012	Party Name:ZENITH DYEINTERMEDIATES LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status: Case Deferred
	HQ File :01/82/050/01013/AM13/	RLA File :03/95/040/00571/AM13/	Lic.No/Date:0310714165 02.11.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Chemicals and Petrochemicals.			

237	Case No.: 48/28/82-ALC4/2012	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status: Case Deferred
	HQ File :01/82/050/01015/AM13/	RLA File :03/95/040/00594/AM13/	Lic.No/Date:0310714182 02.11.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of C&PC			

	Case No.: 22/26/82-ALC4/2012	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:32/82-ALC4/2012	Status: Case Deferred
--	-------------------------------------	-------------------------------------	------------------------------	-------------------------------------

238

			07.03.2013	
HQ File :01/82/050/00930/AM13/		RLA File :03/95/040/00370/AM13/	Lic.No/Date:0310714238 05.11.2012	Defer Date:04.04.2013
Decision : Committee considered case as per agenda and in light of written comments forwarded by Deptt of Chemicals & Petrochemicals vide their F.No. 46011/06/2013-PC.II dated 08.02.2013 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-				
Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Benzene	1 MT	1.	Reformate	0.866 MT
RA concerned may take further necessary action as per above decision of NC				

239	Case No.:33/28/82-ALC4/2012	Party Name:DHARUHERA PHARMACEUTICALS PVT LTD	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/01000/AM13/	RLA File :05/23/040/00264/AM13/	Lic.No/Date:0510338287 05.11.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals			

240	Case No.:41/28/82-ALC4/2012	Party Name:PREGNA INTERNATIONAL LTD.	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/01008/AM13/	RLA File :03/95/040/00444/AM13/	Lic.No/Date:0310714240 05.11.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of IPP.			

241	Case No.:7/28/82-ALC4/2012	Party Name:MELZER CHEMICALS PVT. LTD	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00974/AM13/	RLA File :31/83/040/00134/AM13/	Lic.No/Date:3110056196 05.11.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Chemicals and Petrochemicals.			

242	Case No.:35/28/82-ALC4/2012	Party Name:UNITED BIOTECH PVT.LTD.	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/01002/AM13/	RLA File :05/24/040/00280/AM13/	Lic.No/Date:0510338316 06.11.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals			

	Case No.:34/28/82-ALC4/2012	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:32/82-ALC4/2012	Status:Case
--	------------------------------------	-------------------------------------	------------------------------	--------------------

243			07.03.2013	Deferred
	HQ File :01/82/050/01001/AM13/	RLA File :05/24/040/00283/AM13/	Lic.No/Date:0510338695 08.11.2012	Defer Date:04.04.2013
Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals				

244	Case No.:75/31/82-ALC4/2012	Party Name:SUNSHIELD CHEMICALS LTD.	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/01115/AM13/	RLA File :03/95/040/00584/AM13/	Lic.No/Date:0310714772 09.11.2012	Defer Date:04.04.2013
Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals				

245	Case No.:4/28/82-ALC4/2012	Party Name:POSY PHARMACHEM PVT. LTD.	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00971/AM13/	RLA File :08/24/040/00242/AM13/	Lic.No/Date:0810116296 12.11.2012	Defer Date:04.04.2013
Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Chemicals and Petrochemicals.				

246	Case No.:26/28/82-ALC4/2012	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00993/AM13/	RLA File :04/24/040/00126/AM13/	Lic.No/Date:0410141071 16.11.2012	Defer Date:04.04.2013
Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals				

247	Case No.:27/28/82-ALC4/2012	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00994/AM13/	RLA File :04/24/040/00160/AM13/	Lic.No/Date:0410141072 16.11.2012	Defer Date:04.04.2013
Decision :: It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals				

248	Case No.:3/26/82-ALC4/2012	Party Name:SHIVA PHARMACHEM LTD,	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00911/AM13/	RLA File :34/24/040/00205/AM13/	Lic.No/Date:3410035547 26.11.2012	Defer Date:04.04.2013
Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Chemicals and Petrochemicals				

249	Case No.:47/26/82-ALC4/2012	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/00955/AM13/	RLA File :09/24/040/00375/AM13/	Lic.No/Date:0910054404	Defer

				29.11.2012	Date:04.04.2013
Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals					

250	Case No.: 61/28/82-ALC4/2012	Party Name:VIVIMED LABS LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status: Case Deferred
	HQ File :01/82/050/01028/AM13/	RLA File :09/24/040/00436/AM13/	Lic.No/Date:0910054444 05.12.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of C&PC.			

251	Case No.: 1/28/82-ALC4/2012	Party Name:ANUPAM RASAYAN (INDIA) LTD	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status: Case Approved	
	HQ File :01/82/050/00968/AM13/	RLA File :52/24/040/00038/AM13/	Lic.No/Date:5210039286 19.12.2012	Defer Date:	
	Decision : Committee considered case as per agenda and in light of written comments forwarded by Deptt of C&PC vide their U.O.No. 14010/97/2008-Ch.II dated 06.08.2012 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-				
	Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
	2-Chloro-4-(4-Chloro Phenoxy) Acetophenone	1 kg	1.	Para Chloro Phenol	0.967 kg
		2.	Meta Dichloro Benzene	1.350 kg	
RA concerned may take further necessary action as per above decision of NC					

252	Case No.: 2/32/82-ALC4/2012	Party Name:CHAMPION DAI-ICHI TECHNOLIGIES INDIA LTD.	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status: Case Deferred
	HQ File :01/82/050/01143/AM13/	RLA File :03/94/040/00792/AM13/	Lic.No/Date:0310717692 19.12.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals			

253	Case No.: 40/28/82-ALC4/2012	Party Name:HETERO LABS LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status: Case Deferred
	HQ File :01/82/050/01007/AM13/	RLA File :09/24/040/00447/AM13/	Lic.No/Date:0910054591 20.12.2012	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals			

	Case No.: 54/28/82-ALC4/2012	Party Name:NECTAR LIFESCIENCES LIMITED,	Meet No/Date:32/82-ALC4/2012	Status: Case
--	-------------------------------------	---	------------------------------	---------------------

254			07.03.2013	Deferred
	HQ File :01/82/050/01021/AM13/	RLA File :22/24/040/00053/AM13/	Lic.No/Date:2210013461 20.12.2012	Defer Date:04.04.2013
Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals				

255	Case No.:55/28/82-ALC4/2012	Party Name:ADVANCE PETROCHEMICALS LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/01022/AM13/	RLA File :08/24/040/00337/AM13/	Lic.No/Date:0810117116 26.12.2012	Defer Date:04.04.2013
Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals				

256	Case No.:62/28/82-ALC4/2012	Party Name:UNIMARK REMEDIES LIMITED.,	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/01029/AM13/	RLA File :03/95/040/00718/AM13/	Lic.No/Date:0310718680 31.12.2012	Defer Date:04.04.2013
Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals				

257	Case No.:63/28/82-ALC4/2012	Party Name:UNIMARK REMEDIES LIMITED.,	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Deferred
	HQ File :01/82/050/01030/AM13/	RLA File :03/95/040/00719/AM13/	Lic.No/Date:0310718683 31.12.2012	Defer Date:04.04.2013
Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals				

258	Case No.:64/28/82-ALC4/2012	Party Name:GOPINATH CHEM-TECH LTD.,	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status:Case Approved																			
	HQ File :01/82/050/01031/AM13/	RLA File :08/24/040/00340/AM13/	Lic.No/Date:0810117249 01.01.2013	Defer Date:																			
Decision : Committee considered case as per agenda and in light of written comments forwarded by Deptt of C&PC vide their U.O.No. 14010/60/2012-Ch.II dated 06.08.2012 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-																							
<table border="1"> <thead> <tr> <th>Export product</th><th>Exp. Qty.</th><th>Sl.No.</th><th>Import items</th><th>Qty. allowed (kg/kg)</th></tr> </thead> <tbody> <tr> <td rowspan="4">4,4 DIAMINO SULFANILIDE (DASA)</td><td rowspan="4">1 kg</td><td>1.</td><td>PARA NITRO ANILINE</td><td>0.728 kg</td></tr> <tr> <td>2.</td><td>ANILINE OIL</td><td>0.468 kg</td></tr> <tr> <td>3.</td><td>ACETIC ACID</td><td>0.317 kg</td></tr> <tr> <td>4.</td><td>CAUSTIC SODA FLAKES OR CAUSTIC</td><td>0.587 kg</td></tr> </tbody> </table>					Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed (kg/kg)	4,4 DIAMINO SULFANILIDE (DASA)	1 kg	1.	PARA NITRO ANILINE	0.728 kg	2.	ANILINE OIL	0.468 kg	3.	ACETIC ACID	0.317 kg	4.	CAUSTIC SODA FLAKES OR CAUSTIC	0.587 kg
Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed (kg/kg)																			
4,4 DIAMINO SULFANILIDE (DASA)	1 kg	1.	PARA NITRO ANILINE	0.728 kg																			
		2.	ANILINE OIL	0.468 kg																			
		3.	ACETIC ACID	0.317 kg																			
		4.	CAUSTIC SODA FLAKES OR CAUSTIC	0.587 kg																			

				FLAKES OR CAUSTIC SODA LYE (ON 100% REAL BASIS)	
--	--	--	--	---	--

259	Case No.: 65/28/82-ALC4/2012	Party Name:UNITED BIOTECH PVT.LTD.	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status: Case Deferred
	HQ File :01/82/050/01032/AM13/	RLA File :05/24/040/00375/AM13/	Lic.No/Date:0510342192 01.01.2013	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals			

260	Case No.: 5/32/82-ALC4/2012	Party Name:DHANUKA LABORATORIES LTD.	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status: Case Deferred
	HQ File :01/82/050/01146/AM13/	RLA File :05/23/040/00416/AM13/	Lic.No/Date:0510342949 10.01.2013	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals			

261	Case No.: 1/30/82-ALC4/2012	Party Name:ADVANCE PETROCHEMICALS LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status: Case Deferred
	HQ File :01/82/050/01037/AM13/	RLA File :08/24/040/00356/AM13/	Lic.No/Date:0810117592 16.01.2013	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals			

262	Case No.: 2/30/82-ALC4/2012	Party Name:MOREPEN LABORATORIES LTD.& MOREPEN INTERNATION	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status: Case Deferred
	HQ File :01/82/050/01038/AM13/	RLA File :05/24/040/00389/AM13/	Lic.No/Date:0510343975 23.01.2013	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals			

263	Case No.: 3/30/82-ALC4/2012	Party Name:MOREPEN LABORATORIES LTD.& MOREPEN INTERNATION	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status: Case Deferred
	HQ File :01/82/050/01039/AM13/	RLA File :05/24/040/00393/AM13/	Lic.No/Date:0510343986 23.01.2013	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals			

264	Case No.: 4/30/82-ALC4/2012	Party Name:MEDREICH LIMITED	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status: Case Deferred
	HQ File :01/82/050/01040/AM13/	RLA File :07/24/040/00448/AM13/	Lic.No/Date:0710093283 23.01.2013	Defer Date:04.04.2013

	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals			
--	---	--	--	--

265	Case No.: 1/32/82-ALC4/2012	Party Name:S M S PHARMACEUTICALS LTD	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status: Case Deferred
	HQ File :01/82/050/01142/AM13/	RLA File :09/24/040/00503/AM13/	Lic.No/Date:0910055024 12.02.2013	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals			

266	Case No.: 3/32/82-ALC4/2012	Party Name:R.K.INDUSTRIES,	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status: Case Deferred
	HQ File :01/82/050/01144/AM13/	RLA File :08/24/040/00398/AM13/	Lic.No/Date:0810118377 14.02.2013	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals			

267	Case No.: 4/32/82-ALC4/2012	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status: Case Rejected
	HQ File :01/82/050/01145/AM13/	RLA File :08/24/040/00396/AM13/	Lic.No/Date:0810118422 15.02.2013	Defer Date:
	Decision : It was decided to withdraw the case as this pertain to para 4.71.			

268	Case No.: 6/32/82-ALC4/2012	Party Name:VARUN MEDIMPEX INC.	Meet No/Date:32/82-ALC4/2012 07.03.2013	Status: Case Deferred
	HQ File :01/82/050/01147/AM13/	RLA File :05/24/040/00405/AM13/	Lic.No/Date:0510347194 22.02.2013	Defer Date:04.04.2013
	Decision : It was decided to defer the case for 04.04.2013 for comments of Department of Pharmaceuticals			

Date:12.03.2013
Place:New Delhi

Lalita Maini
Foreign Trade Development Officer